NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 16.06.2025 TO 11.07.2025

PETITION, APPLICATIONS, ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

NOTE :- IF YOUR MATTER IS NOT LISTED ON THIS SHEET, OR IF YOUR OBJECTION IS NOT BEING RESOLVED,
WE REQUEST YOU TO PLEASE CONTACT OUR HELP DESK AT 011-24363846. TIME MONDAY TO FRIDAY 10:AM TO
1 PM & 2PM TO 5PM

IF IT'S A TECHNICAL ISSUE THAT CAN BE RESOLVED, WE WILL ENDEAVOR TO ASSIST YOU AND COMMUNICATE THE STATUS OF YOUR OBJECTIONS.

Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
							Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			VIPIN MALIK VS CMYK	IBC Under		issue Defects are not visible Humbly Request you	
24-04-2025		710102034732025		PRINTECH LIMITED	Sec 9	03-07-2025	contact help desk 011-24363846 we will Help you	KNM & Partners
	,						Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			CANARA BANK VS SURESH			issue Defects are not visible Humbly Request you	
01-05-2025	(IBC)	710102037582025		KUMAR BHARADWAJ	Section 95(1)	30-06-2025	contact help desk 011-24363846 we will Help you	SUNITA SHARMA
							Sorry for the inconvenience due to NIC Technical	
	Company Petition IB				IBC under		issue Defects are not visible Humbly Request you	
08-05-2025	(IBC)	710102039742025		UCO BANK VS MVL LIMITED MR RAMESH CHANDER	Sec 7	30-06-2025	contact help desk 011-24363846 we will Help you	Jai Mohan
	Company Petition			SHARMA VS THE REGISTRAR			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
13-05-2025		710102041362025		OF COMPANIES	Sec 252 (1)	01-07-2025	contact help desk 011-24363846 we will Help you	Prince Wadhwa
.0-00-2020	(Sompanies Act)			C. SOMI ARIES	CSC 202 (1)	001-2020	Sorry for the inconvenience due to NIC Technical	i inice tradiiwa
				MR. ARVIND MITTAL VS	Section		issue Defects are not visible Humbly Request you	
19-05-2025	Contempt Petition (IBC)	710102042912025		ANAND PRATAP SINGH	60(5)/Rule 11	29-06-2025	contact help desk 011-24363846 we will Help you	Gaurav Joshi
				M/S METRO INFRA TECH				
				THROUGH ITS PARTNER			Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			LUCKY KUMAR VS JAISHNAVI	IBC Under		issue Defects are not visible Humbly Request you	
20-05-2025	(IBC)	710102043362025		EMINENCE PRIVATE LIMITED	Sec 9	01-07-2025	contact help desk 011-24363846 we will Help you	KARAN
				LOGIPOOL ECOMMERCE			Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			SOLUTIONS PRIVATE LIMITED	IBC Under		issue Defects are not visible Humbly Request you	
22-05-2025		710102043982025		VS B9 BEVERAGES LIMITED	Sec 9	03-07-2025	contact help desk 011-24363846 we will Help you	Saurabh Jain
	(123)			10 20 22 12 10 10 20 21 11 11 12	-	00 01 2020	John Mark Holp Gook of the English Holp you	- Canada Canada
				HERITAGE MAX				
				CONDOMINIUM ASSOCIATION				
				VS DREAMHOME			Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			INFRASTRUCTURE PVT. LTD.	IBC Under		issue Defects are not visible Humbly Request you	
21-05-2025	(IBC)	710102043752025		(DEVELOPER)	Sec 9	03-07-2025	contact help desk 011-24363846 we will Help you	Kartik Kaushal
	D						Sorry for the inconvenience due to NIC Technical	
07.05.000	Company Petition IB	740400045040005		NAVDESH AUTOS LLP VS ANIL		47.00.000	issue Defects are not visible Humbly Request you	Naharah Jain
27-05-2025	(IBC)	710102045642025		KUMAR MALHOTRA	Section 95(1)	17-06-2025	contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	Nahush Jain
	Intervention Petition			M B AGRITECH PVT. LTD. VS			issue Defects are not visible Humbly Request you	
27-05-2025		710102045602025		ANIL KUMAR MALHOTRA	Sec 60(5)	02-07-2025	contact help desk 011-24363846 we will Help you	Siddharth Bhatli
	(.==)			BEACON TRUSTEESHIP	230 00(0)	0. 2020	Tomas non door off Erodoro no mil fleip you	C.Cullului Bliatil
				LIMITED VS JATASYA			Sorry for the inconvenience due to NIC Technical	
	Company Petition IB			PROMOTERS PRIVATE	IBC under		issue Defects are not visible Humbly Request you	
04-06-2025	(IBC)	710102047582025		LIMITED	Sec 7	25-06-2025	contact help desk 011-24363846 we will Help you	Sanaya Patel
							Sorry for the inconvenience due to NIC Technical	
	Company Petition IB						issue Defects are not visible Humbly Request you	
10-06-2025	(IBC)	710102049622025		UCO BANK VS RAVI SHAH	Section 95(1)	17-06-2025	contact help desk 011-24363846 we will Help you	Shikha

13								
							no of objections 1. bookmarking are mandatory 2.	
							incomplete file 3. only 41 page uploaded 4. index	
							numbering missed 5. counsel sign missed in index	
							and other side 6. petitioner affidavit missed 7. required	
							document missed 8. form 5 part 5 incomplete 9. 3rs court fee and 25rs welfare missed 10. master data	
							missed 11. demand notice missed 12. 9(3)b affidavit	
				K. ANANDHU VS M/S.			notary missed 13. default date missed 14. proof of	
		Company Petition IB		CONTINENTAL ENGINEERING	IBC Under		service missed 15. petition every page sign missed 16.	
			710102049642025	CORPORATION	Sec 9	17-06-2025		S. GOWTHAMAN
14		(-= - /					Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		UCO BANK VS AMAR			issue Defects are not visible Humbly Request you	
	11-06-2025	(IBC)	710102049852025	THAKKAR	Section 95(1)	17-06-2025	contact help desk 011-24363846 we will Help you	Shikha
15				BAA TELEVISION NETWORK			Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		PRIVATE LIMITED VS CMYK	IBC under		issue Defects are not visible Humbly Request you	
	09-06-2025	(IBC)	710102048822025	PRINTECH LIMITED	Sec 7	03-07-2025	contact help desk 011-24363846 we will Help you	SAMIR SAGAR
16							no of objections 1. due to payment section 242 2. 170-	
				DO CUENTINO PRODUCTO LLD			176 page english translation missed 3. 1rs court fee	
		Company Betition		DS CHEWING PRODUCTS LLP			missed in vakaltanama 4. company master data	
		Company Petition (Companies Act)	710102050372025	VS SATINDER SINGH BHASIN AND OTHERS	Sec. 241(1)	17 06 2025	missed 5. Moa and Aoa missed 6. proof of service missed	DEEPAK
17	12-00-2025	(Companies ACI)	7 10 10203037 2023	SMT TEENA AGRAWAL VS A.N.		11-00-2025	IIII3364	DEEFAR
l		Company Petition IB		GASLINES PROJECTS	IBC Under			
			710102050322025	PRIVATE LIMITED	Sec 9	18-06-2025	1. wrong jurisdiction.	Kunal Madan
18		,						
							no of objections 1. National company law tribunal	
							heading missed in index 2. all extra pdf remove 3.	
							counsel detail missed in index 4. all page numbering	
							missed 5. page line are mostly cut please checked 6.	
		•		SMT TEENA AGRAWAL VS A.N.			13,16,18,23,27, page not clear 7. some pages heading	
		Company	74040005000005	GASLINES PROJECTS	0 050 (0)	20-06-2025	cut 8. company master data missed 9. vakaltnama	ACHOK KUMAD
19	12-06-2025	Appeal(Companies Act)	7 10 1020302023	PRIVATE LIMITED M/S. MARS CONTRACTORS	Sec 252 (3)	20-00-2025	missed 10. proof of service missed	ASHOK KUMAR
13				AND BUILDERS LLP VS			Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		KONARK RAJHANS ESTATES	IBC Under		issue Defects are not visible Humbly Request you	
			710102048892025	PRIVATE LIMITED	Sec 9	23-06-2025	contact help desk 011-24363846 we will Help you	Arpit Singh Arora
20		•		SIXER INFOTECH INDIA				
		Company Petition IB		PRIVATE LIMITED VS TRIDIB	IBC under			
	21-06-2025	(IBC)	710102053312025	INDUSTRIES LIMITED	Sec 7	24-06-2025	1. wrong jurisdiction.	HARSHITA GULATI
21		CA/A) Mayor		IAIDUD ODAETO DONATE	800 000		no of objections 1. section wrong this file is first	
		CA(A) Merger and Amalgamation(Compan		JAIPUR CRAFTS PRIVATE LIMITED VS VAMANI	Sec. 230-232 - Second		motion 2. kindly remove respondent detail and add petitioner filed 3. 71,76,77,82,83 -85,120,239 page not	
			710102050832025	OVERSEAS PRIVATE LIMITED	Motion	20-06-2025	clear 4. due to payment section 230-232	Adcovate Mayank Kumar
22	.5 00 2020	non		SAISUN OUTSOURCING		_0 00.2020		
				SERVICES PRIVATE LIMITED			Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		VS AIRTEL PAYMENTS BANK	IBC Under		issue Defects are not visible Humbly Request you	
			710102051072025	LIMITED	Sec 9	18-06-2025	contact help desk 011-24363846 we will Help you	NIKHIL
23							no of objections 1. bookmarking are mandatory 2.	
							checklist not fill 3. index missing 4. counsel sign	
							missed in given details 5. joint application every page	
							sign missed 6. 22-25,136,234 page not clear 7. master	
							index missed 8. volume wise separately index missed .	
				SWARN HANS TECHNOMECH			9. 3rs court fee and 25rs welfare, date missed in	
		CA(A) Merger and		PRIVATE LIMITED VS VIKING			vakaltanama 10. counsel sign missed in vakaltama 11. all annexure page sign and true copy missed 12.	
		Amalgamation(Compan		ENGINEERING PRIVATE	Sec. 230-		kindly remove respondent detail and add petitioner	
			710102051102025	LIMITED	232, Sec 234	24-06-2025	filed	RAKESH KUMAR
24		1		DR PRABHAKAR AMAR	. ,		Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		KUMAR VS ADITYA BIRLA			issue Defects are not visible Humbly Request you	
	21-06-2025	(IBC)	710102053332025	FINANCE LIMITED	Section 94(1)	30-06-2025	contact help desk 011-24363846 we will Help you	Mohit Sharma
25							1. wrong jurisdiction. 2. C-154 INDUSTRIAL AREA	
		Company Petition IB (IBC)	740402052752025	CANARA BANK VS ASHISH TAPARIA	Section 95(1)	25 06 2025	SITENO 1 BULANDSHAHAR ROAD, Ghaziabad,	Saurahh Kuahawaha
	33 UE 303E	(IDC)	710102053752025	RENEWABLE ENERGY	3ecuon 35(1)	20-00-2025	GHAZIABAD, Uttar Pradesh, India, 201009. 1. Office No. S-O 1, Regus Business Centre, 10th	Saurabh Kushawaha
	23-06-2025						Floor, Tower-B, Unitech Cyber Park, Sector 39,	
	23-06-2025			CORPORATION (INDIA)				
		Company Petition IB		CORPORATION (INDIA) PRIVATE LIMITED VS ASHISH	IBC Section		Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45,	
26			710102053792025		IBC Section 59	25-06-2025	Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45,	Shankar Viswanathan
26			710102053792025	PRIVATE LIMITED VS ASHISH		25-06-2025	Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45, Haryana, India, 122003 2. wrong jurisdiction.	Shankar Viswanathan
26	23-06-2025	(IBC)	710102053792025	PRIVATE LIMITED VS ASHISH		25-06-2025	Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45, Haryana, India, 122003 2. wrong jurisdiction. 1. wrong jurisdictional. 2. C-154 INDUSTRIAL AREA	Shankar Viswanathan
26	23-06-2025	(IBC) Company Petition IB	710102053792025	PRIVATE LIMITED VS ASHISH	59		Gurugram, Gurgaon Sector 45, Gurgaon, Sector -45, Haryana, India, 122003 2. wrong jurisdiction.	Shankar Viswanathan

28				PARVEEN KUMAR ADLAKHA			Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		LIQUIDATOR VS REGISTRAR	IBC Section		issue Defects are not visible Humbly Request you	
2	3-06-2025	(IBC)	710102053662025	OF COMPANIES	59	02-07-2025	contact help desk 011-24363846 we will Help you	harshit kumar Rawat
29		(/					1. C-154 INDUSTRIAL AREA SITENO 1	
		Company Petition IB		CANARA BANK VS H K			BULANDSHAHAR ROAD, Ghaziabad, GHAZIABAD,	
2	3-06-2025	(IBC)	740402052772025	MAHESHWARI	Continu 05/4)	25 06 2025		Saurahh Kuahawaha
	3-06-2025	(IBC)	710102053772025	WANESHWARI	Section 95(1)	25-06-2025	Uttar Pradesh, India, 201009. 2. wrong jurisdiction.	Saurabh Kushawaha
30								
				INDUS CLEAN ENERGY (INDIA)	1		Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		PRIVATE LIMITED VS THE			issue Defects are not visible Humbly Request you	
24	4-06-2025	(IBC)	710102053852025	REGISTRAR OF COMPANIES	Sec 60(5)	29-06-2025	contact help desk 011-24363846 we will Help you	Ahsan Ahmad
31		(/		RAJ KAMAL BHATIA VS IPEX			Sorry for the inconvenience due to NIC Technical	
١٠. ١		Company Petition		INFRASTRUCTURE PRIVATE			issue Defects are not visible Humbly Request you	
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	3-06-2025	(Companies Act)	710102053712025	LIMITED	Sec. 59	01-07-2025	contact help desk 011-24363846 we will Help you	MONIKA MOORJANI
32				UNIQUE ENGINEERS LIMITED			Sorry for the inconvenience due to NIC Technical	
		Company Petition IB		VS DEEPAK BUILDERS &	IBC Under		issue Defects are not visible Humbly Request you	
24	4-06-2025	(IBC)	710102053842025	ENGINEERS INDIA LIMITED	Sec 9	23-06-2025	contact help desk 011-24363846 we will Help you	Hitesh
33		, ,					, , , , , , , , , , , , , , , , , , ,	
55		CA(A) Merger and		MIDAS FOODS INDIA PRIVATE			Sorry for the inconvenience due to NIC Technical	
					0 000			
		Amalgamation(Compan		LIMITED VS DRY BLEND	Sec. 230-		issue Defects are not visible Humbly Request you	
+	4-06-2025	ies Act)	710102053832025	FOODS PRIVATE LIMITED	232, Sec 234	25-06-2025	contact help desk 011-24363846 we will Help you	Sougat Sinha
34				ADHIK INFRASTRUCTURALS				
		CA(A) Merger and		PRIVATE LIMITED VS DRY	Sub-section		Sorry for the inconvenience due to NIC Technical	
		Amalgamation(Compan		BLEND FOODS PRIVATE	(I) of section		issue Defects are not visible Humbly Request you	
2	4-06-2025	ies Act)	710102054172025		230	01-07-2025		ASHISH
35	4-00-2025	IES ACI)	1 10 102034112023	LIMITED	230	01-07-2025	contact help desk 011-24363846 we will Help you	AUTION
35								
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							counsel detail 3. required document missed 4. only 3	
							nage unleaded E 2re court for missed in vakaltanama	
							page uploaded 5. 3rs court fee missed in vakaltanama	
				ADHIK INFRASTRUCTURALS			6. proof of service missed 7. company master data	
				PRIVATE LIMITED VS DRY				
		Company					6. proof of service missed 7. company master data	
2:	5-06-2025		710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE	Sec 252 (1)	26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed	NIRAJ
	5-06-2025	Company Appeal(Companies Act)	710102054272025	PRIVATE LIMITED VS DRY	Sec 252 (1)	26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed	NIRAJ
36	5-06-2025		710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE	Sec 252 (1)	26-06-2025	proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete.	NIRAJ
	5-06-2025		710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED	Sec 252 (1)	26-06-2025	proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date	NIRAJ
	5-06-2025		710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS	Sec 252 (1)	26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true	NIRAJ
+	5-06-2025		710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED	Sec 252 (1)	26-06-2025	proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date	NIRAJ
	5-06-2025	Appeal(Companies Act)	710102054272025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES	Sec 252 (1)	26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date	NIRAJ
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE	IBC Under		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9.	
36	5-06-2025 5-06-2025	Appeal(Companies Act)	710102054272025 710102054202025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES		26-06-2025 26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9.	NIRAJ Dhruv Gupta
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE	IBC Under		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete.	
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE	IBC Under		proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required	
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED	IBC Under		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required Demand Draft (DD) has not been submitted Please	
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE	IBC Under		proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required	
36		Appeal(Companies Act) Company Petition IB		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED	IBC Under		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required Demand Draft (DD) has not been submitted Please	
36		Appeal(Companies Act) Company Petition IB (IBC)		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED	IBC Under Sec 9		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE	
36	5-06-2025	Appeal(Companies Act) Company Petition IB (IBC) Company Petition IB	710102054202025	PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED VS AGRO NEXT VENTURES	IBC Under Sec 9	26-06-2025	6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time	Dhruv Gupta
36		Appeal(Companies Act) Company Petition IB (IBC)		PRIVATE LIMITED VS DRY BLEND FOODS PRIVATE LIMITED VEDANTA ELECTRICALS PRIVATE LIMITED VS CANDES TECHNOLOGY PRIVATE LIMITED ENVIROCARE ENGINEERING SERVICES PRIVATE LIMITED	IBC Under Sec 9		6. proof of service missed 7. company master data missed 8. Moa And Aoa missed 9. Stk 7 missed 10. balance sheet missed 11. petitioner affidavit missed 12. application missed 1. all volume not upload. 2. bookmarking incomplete. 3. counsel sign missing in index. 4. default date mention in page 21. 5. need every page sign and true copy in annexure. 6. NESL Report compulsory. 7. date missing vakalatnama. 8. NESL Report compulsory. 9. file incomplete. This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time	
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	08-07-2025	(IBC)	710102058612025		PRIVATE LIMITED	Section 95(1)	14-07-2025	index.	Swastik Verma
66	08-07-2025	Contempt Petition (IBC)	710102058682025		HARISH TANEJA VS HDFC BANK LIMITED	Section 60(5)/Rule 11	11-07-2025	section not mention in index. 2. list of dates and events missing. 3. briefsynosis missing. 4.	Harish
67		Intervention Petition			GENESIS DREAM MERCHANTS			fill all details in online portal. 2. need every page sign in application. 3. proof of service missing. 4. 1Rs	
68	08-07-2025	(IBC)	710102058732025		PVT. LTD VS BIKRAM BHADUR VARDHMAN AUTO RECYCLING		11-07-2025	court fee short in vakalatnama. Sorry for the inconvenience due to NIC Technical	Shubhanshu
		Company Petition (Companies Act)	710102040842025		LLP VS VARDHMAN RECYCLING LLP	LLP Act 2008	01-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	VIDHI JAIN
69	09-07-2025	Company Petition (Companies Act)	710102058912025		RICHA VIVIDH BHATNAGAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	14-07-2025	no of objection: - 1. list of date and brief synopsis not mention in index	ARTI
70								no of objection: - 1. due to payment sec 241-242 2. page no 1 to 8 not mention in index 3. need counsel	
								sign in index and other side in pdf 4. page no 51 blank 5. page no 75, 97 to 108 not clear 6. need every page sign in petition 7. true copy and sign missed in	
		Company Petition			ANIL DHAMIJA VS BBORISH			Annexure pages 8. Rs. 25/- welfare and Rs. 3/- court fees missing in vakalatnama and fill all details in	
71	10-07-2025	(Companies Act)	710102059152025		INDUSTRIES PRIVATE LIMITED	Sec. 59	14-07-2025	vakalatnama 9. Master Data missing no of objection: - 1. bookmarking compulosary in pdf 2.	Abhay
ļ.,		CA(A) Merger and			CHANDRANCHAL EFFORTS			pagination missing in index 3. need sign every given	
		Amalgamation(Compan			PRIVATE LIMITED VS BBORISH			detail in counsel. 4. required document missed only	
72	10-07-2025	ies Act)	710102059422025		INDUSTRIES PRIVATE LIMITED	232, Sec 234	14-07-2025	upload 47 pages pdf 1. all documents merge in application. 2. bookmarking	HARSHAL KUMAR
12								compulsory with page numbering. 3. case type wrong.	
								4. 3Rs court fee missing in vakalatnama. 5. remove	
					GARDENIA GLORY APARTMENT OWNERS			double pagination. 6. page no. 352,355,353,359,369 to 397 are not clear. 7. need every page sign and true	
		Intervention Petition			ASSOCIATION VS AASHI			copy in annexure. 8. all volume separately index	KAILASH PRASHAD
	09-07-2025		710102059022025		ENGINEERING TECH	Sec 60(5)	14-07-2025	missing.	PANDEY
73						Regulation 44(2),			
						Liquidation			
		1.4.1		COMPANY DETITION ID		process		Sorry for the inconvenience due to NIC Technical	
	10-04-2025	Interlocutory Application (I.B.C)	710102029872025	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS	Regulation, 2016	03-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
74		rippiioution (ii210)		(120)1020(112)2020		Application		Sometime with a second of the	
						under any		Committee the improvement of the Aug Technical	
		Interlocutory		COMPANY PETITION IB	VIJENDER SHARNA VS	other provisions -		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
	11-05-2025		710102040602025	(IBC)/312(ND)2021	AMULYA KUMAR MISHRA	IBC	01-07-2025	contact help desk 011-24363846 we will Help you	Vijender Sharma
75		1.4.1		COMPANY DETITION ID				Sorry for the inconvenience due to NIC Technical	
	24-05-2025	Interlocutory Application (I.B.C)	710102044852025	(IBC)/537(ND)2023	SUMIT SHARMA VS AMULYA KUMAR MISHRA	Section 21	01-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARAN
76		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,						Sorry for the inconvenience due to NIC Technical	
	22 05 2005	Interlocutory	740402044602025	COMPANY PETITION IB	ASSISTANT COMMISSIONER		02 07 0005	issue Defects are not visible Humbly Request you	Zahra Khan
77	23-05-2025	Application (I.B.C)	710102044602025	(IBC)/495(ND)2023	OF INCOME TAX VS		03-07-2025	contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	Zehra Khan
		Interlocutory			SATNAM SONS VS PRABHAT			issue Defects are not visible Humbly Request you	
	27-05-2025	Application (I.B.C)	710102045592025	(IBC)/1808(ND)2019	RANJAN SINGH	Sec 60(5)	03-07-2025	contact help desk 011-24363846 we will Help you	Rohan Saluja
78					ZAZZ TECHNOLOGY CONNECT			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		_	PVT.LTD VS CUBIX CONTROL	Rule 11 of		issue Defects are not visible Humbly Request you	
79	27-05-2025	Application (I.B.C)	710102045802025	(IBC)/725(PB)2024	SYSTEMS PVT LTD	NCLT, 2016	26-06-2025	contact help desk 011-24363846 we will Help you	DILIP
19					NTPC LTD VS MR RAMACHANDRAN			Sorry for the inconvenience due to NIC Technical	
					SUBRAMANIAN LIQUIDATOR			issue Defects are not visible Humbly Request you	
00		Company Appeal (IBC)	710102047882025	(IBC)/197(PB)2017	OF TECPRO SYSTEMS LTD	Sec 42	29-06-2025	contact help desk 011-24363846 we will Help you	Vikram Singh Baid
80		Company Application(Companies		COMPANY PETITION (COMPANIES	M/S. SUNTIME ENERGY LTD. VS PRAVINDER KAUR	Rule 11 of		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
			710102048092025	ACT)/40(ND)2012	AHLUWALIA	NCLT	01-07-2025	contact help desk 011-24363846 we will Help you	SHAILESH SUMAN
81						Application under any			
					SURINDER BABBAR VS	other		Sorry for the inconvenience due to NIC Technical	
	00 00	Interlocutory	7404000400	COMPANY PETITION IB		provisions -	40.00	issue Defects are not visible Humbly Request you	
	u9-06-2025	Application (I.B.C)	710102049262025	(IBC)/337(PB)2021	AHLUWALIA	IBC	16-06-2025	contact help desk 011-24363846 we will Help you	Gaurav Joshi

1	1		1	1				<u> </u>	
82					SRIPATHAM			One for the transport of the August Tool Control	
		lataria autoro		COMPANY DETITION ID	VENKATASUBRAMANIAN	Dula 44 af		Sorry for the inconvenience due to NIC Technical	
	10-06-2025	Interlocutory	74040004000000	COMPANY PETITION IB	RAMKUMAR VS PRAVINDER	Rule 11 of	16-06-2025	issue Defects are not visible Humbly Request you	DD A DEED
83	10-06-2025	Application (I.B.C)	710102049382025	(IBC)/913(PB)2022	KAUR AHLUWALIA SRIPATHAM	NCLT, 2016	16-06-2025	contact help desk 011-24363846 we will Help you	PRADEEP
83					VENKATASUBRAMANIAN			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	RAMKUMAR VS PRAVINDER	Rule 11 of		issue Defects are not visible Humbly Request you	
	10-06-2025	Application (I.B.C)	710102049542025	(IBC)/925(PB)2022	KAUR AHLUWALIA	NCLT, 2016	16-06-2025	contact help desk 011-24363846 we will Help you	PRADEEP
84	10-06-2025	Application (i.b.c)	710102049542025	(IBC)/925(FB)2022	SRIPATHAM	NCL1, 2016	10-00-2025	Contact help desk 011-24363646 we will help you	FRADEEF
04					VENKATASUBRAMANIAN			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	RAMKUMAR VS PRAVINDER	Rule 11 of		issue Defects are not visible Humbly Request you	
	10-06-2025	Application (I.B.C)	710102049502025	(IBC)/918(PB)2022	KAUR AHLUWALIA	NCLT, 2016	16-06-2025	contact help desk 011-24363846 we will Help you	PRADEEP
85	10-00-2025	Application (i.b.o)	7 10102043302023	(150)/310(15)2022	NAON AITEOWALIA	Application	10-00-2020	contact help desk 011-24000040 we will help you	INADELI
00						under any			
					SURINDER BABBAR VS	other		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	PRAVINDER KAUR	provisions -		issue Defects are not visible Humbly Request you	
	09-06-2025	Application (I.B.C)	710102049272025	(IBC)/380(ND)2021	AHLUWALIA	IBC	02-07-2025	contact help desk 011-24363846 we will Help you	Gaurav Joshi
86					SONIA KAPOOR VS	Sections		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	PRAVINDER KAUR	60(5)/Regula		issue Defects are not visible Humbly Request you	
	10-06-2025	Application (I.B.C)	710102049392025	(IBC)/2721(ND)2019	AHLUWALIA	tion 13	01-07-2025	contact help desk 011-24363846 we will Help you	SHREYAS
87		, ,		, , ,				1. fill all details in online portal. 2. bookmarking	
					SUPRIYA SHARMA VS			compulsory with page numbering. 3. need every page	
		Restoration Application		COMPANY PETITION IB	PRAVINDER KAUR	Rule 11 of		sign in application. 4. 1Rs court fee short in	
<u></u>	13-06-2025	(IBC)	710102050622025	(IBC)/2721(ND)2019	AHLUWALIA	NCLT, 2016	17-06-2025	vakalatnama.	Rajat Dabas
88								Sorry for the inconvenience due to NIC Technical	
		Interlocutory			VINEET AGGARWAL VS	Rule 11 of		issue Defects are not visible Humbly Request you	
	13-06-2025	Application (I.B.C)	710102050632025	(IBC)/2552(ND)2019	PANKAJ NARANG	NCLT, 2016	16-06-2025	contact help desk 011-24363846 we will Help you	MOHD
89								Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	SANJAY GARG VS PANKAJ			issue Defects are not visible Humbly Request you	
1	13-06-2025	Application (I.B.C)	710102050512025	(IBC)/24(PB)2022	NARANG	Sec 60(5)	16-06-2025	contact help desk 011-24363846 we will Help you	Asiya Khan
90						L		Sorry for the inconvenience due to NIC Technical	
		Restoration Application		COMPANY PETITION IB	VINEET AGGARWAL VS	Rule 11 of		issue Defects are not visible Humbly Request you	
	13-06-2025	(IBC)	710102050602025	(IBC)/2552(ND)2019	PANKAJ NARANG	NCLT, 2016	16-06-2025	contact help desk 011-24363846 we will Help you	MOHD
91						Sec 43(1) r/w			
						Sec 44		0 6	
		lataria autoro		COMPANY DETITION ID	CHAILECH CHANDDA CHIA VO	(1),Sec 43(1)		Sorry for the inconvenience due to NIC Technical	
	40.00.0005	Interlocutory	740400040700005		SHAILESH CHANDRA OJHA VS		40.00.0005	issue Defects are not visible Humbly Request you	CUDAM
92	10-06-2025	Application (I.B.C) Interlocutory	710102049722025	(IBC)/106(PB)2024 COMPANY PETITION IB	MR. MOHAN LAL ANIL KOHLI VS MR. MOHAN	(1) Rule 11 of	19-06-2025	contact help desk 011-24363846 we will Help you	SHIVAM
92	05-07-2025	Application (I.B.C)	710102057572025	(IBC)/106(PB)2024	LAL	NCLT, 2016	07-07-2025	no of objection 1.wrong judications	HONEY SATPAL
93	03-07-2023	Application (i.b.c)	710102037372023	(IBC)/100(FB)2024	LAL	NOL1, 2010	07-07-2023	no or objection 1. wrong judications	HONET SATFAL
55					GREEN VALLEY JATRO-				
				COMPANY	ENERGY PRIVATELIMITED VS			Sorry for the inconvenience due to NIC Technical	
		Restoration Application		APPEAL(COMPANIES	REGISTRAR OF COMPANIES	Rule 11 of		issue Defects are not visible Humbly Request you	
	11-06-2025	INCOLUTEUR ADDICATION							
94			710102049942025	AC 1)/63(ND)2023	DELHI & HARYANA	NCLT	19-06-2025	contact help desk 011-24363846 we will Help you	ASHISH
		(Companies Act)	710102049942025	ACT)/63(ND)2023	DELHI & HARYANA VICTORY WELFARE	NCLT	19-06-2025	contact help desk 011-24363846 we will Help you	ASHISH
			710102049942025	AC1)/63(ND)2023		NCLT	19-06-2025	Sorry for the inconvenience due to NIC Technical	ASHISH
1			710102049942025	COMPANY PETITION IB	VICTORY WELFARE	NCLT	19-06-2025		ASHISH
L	13-06-2025	(Companies Act)	710102049942025 710102050592025		VICTORY WELFARE ASSOCIATION VS ARUNAVA	Sec 60(5)	19-06-2025 02-07-2025	Sorry for the inconvenience due to NIC Technical	ASHISH SRI & ASSOCIATES
95	13-06-2025	(Companies Act)		COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
95	13-06-2025	(Companies Act)		COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM	Sec 60(5)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
95	13-06-2025	(Companies Act)		COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA	Sec 60(5) Application		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	
95		(Companies Act) Interlocutory Application (I.B.C)	710102050592025	COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM	Sec 60(5) Application under any other provisions -	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	SRI & ASSOCIATES
		(Companies Act) Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD)	Sec 60(5) Application under any other		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
95 96		(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS	Sec 60(5) Application under any other provisions -	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	SRI & ASSOCIATES
		(Companies Act) Interlocutory Application (I.B.C)	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS	Sec 60(5) Application under any other provisions -	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SRI & ASSOCIATES
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED	Sec 60(5) Application under any other provisions -	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	SRI & ASSOCIATES
	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG	Sec 60(5) Application under any other provisions - IBC	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL	Sec 60(5) Application under any other provisions - IBC	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF	Sec 60(5) Application under any other provisions - IBC	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY	Sec 60(5) Application under any other provisions - IBC	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF	Sec 60(5) Application under any other provisions - IBC Sec 30	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL	Sec 60(5) Application under any other provisions - IBC Sec 30 Application	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025 10-06-2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025 710102050022025 710102049692025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR.	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other provisions - IBC	02-07-2025 26-06-2025 02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA 8 DATE MISSED IN VAKALATANAMA 9 ANNEXURE PAGE MISSED SIGN WITH TRUE COP Y	SRI & ASSOCIATES ANUJA PETHIA Pankaj
96	11-06-2025 10-06-2025	Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025 710102050022025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other provisions - IBC	02-07-2025 26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA	SRI & ASSOCIATES ANUJA PETHIA
96	11-06-2025 10-06-2025	(Companies Act) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102050592025 710102050022025 710102049692025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL SUBHASH CHANDER	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other provisions - IBC Application under any other provisions - IBC Application	02-07-2025 26-06-2025 02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA 9 ANNEXURE PAGE MISSED SIGN WITH TRUE COP Y 10 PROOF OF SERVICE MISSED	SRI & ASSOCIATES ANUJA PETHIA Pankaj
96	11-06-2025 10-06-2025	Interlocutory Application (I.B.C)	710102050592025 710102050022025 710102049692025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023 COMPANY PETITION IB (IBC)/157(PB)2021 COMPANY PETITION IB	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL SUBHASH CHANDER MANOCHA & ORS. VS	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other provisions - IBC Application under any other provisions - IBC Application under any	02-07-2025 26-06-2025 02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA 9 ANNEXURE PAGE MISSED SIGN WITH TRUE COP Y 10 PROOF OF SERVICE MISSED 1. case type wrong. 2. proof of service missing. 3.	SRI & ASSOCIATES ANUJA PETHIA Pankaj
96	11-06-2025 10-06-2025	Interlocutory Application (I.B.C) Miscellaneous Application(Companies	710102050592025 710102050022025 710102049692025	COMPANY PETITION IB (IBC)/1771(ND)2018 COMPANY PETITION IB (IBC)/733(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023 COMPANY PETITION IB (IBC)/511(ND)2023	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) ANIL MATTA VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD) SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MR. SANJAY SINGAL (PERSONAL GUARA NTOR TO B H USHAN POWER AND STEEL LIMITED) VS MR. SANJAY SINGAL SUBHASH CHANDER	Sec 60(5) Application under any other provisions - IBC Sec 30 Application under any other provisions - IBC Application under any other provisions - IBC Application	02-07-2025 26-06-2025 02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. PAGINATION MISSED IN PDF 3. MEMO PARTIES MISSED IN INDEX 4 SECTION MISMATCHED IN ONLINE AND PDF 5 OCR MISSED IN PDF 6 NOT VERIFIED AFFIDAVIT 7 25 RS WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAM 8 DATE MISSED IN VAKALATANAMA 9 ANNEXURE PAGE MISSED SIGN WITH TRUE COP Y 10 PROOF OF SERVICE MISSED 1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application.	SRI & ASSOCIATES ANUJA PETHIA Pankaj

99					T				
	13-06-2025	Miscellaneous Application(Companies Act)	710102050692025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	16-06-2025	case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. need to be affidavit for all application. 6. bookmarking compulsory with page numbering.	GAURAV
100	13-06-2025	Miscellaneous Application(Companies Act)	710102050682025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application.	GAURAV
101		,			VIRENDRA KUMAR JAIN (HUF)			,,	
102	16-06-2025	Interlocutory Application (I.B.C)	710102050892025	(IBC)/02(PB)2017	VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL MR. SARVESH KASHYAP REG	Section 60(5)	17-06-2025	page no.40,42,44,47,50, hindi pages	Nishant
		Interlocutory		COMPANY PETITION IB	NO. IBBI/IPA -002/IP- N00127/2017 -2018/10296 INTERIM RESOLUTION PROFESSIONAL M/S ANGLE INFRASTRUCTURE PRIVATE LIMITED VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION			Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
	16-06-2025	Application (I.B.C)	710102051162025	(IBC)/238(ND)2024	APPLICANT	Sec 60(5)	03-07-2025	contact help desk 011-24363846 we will Help you	RAKESH KUMAR
103		Interlocutory Application (I.B.C)	710102050842025	COMPANY PETITION IB (IBC)/901(ND)2020	SANDEEP GOEL VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Application under any other provisions - IBC	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandeep Goel
104	18-06-2025	Interlocutory Application (I.B.C)	710102051342025	COMPANY PETITION IB (IBC)/663(ND)2023	MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL DELHI MOBILE MATE PVT LTD VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Section 12(2)	25-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846	Sumit Sinha
105		Interlocutory Application (I.B.C)	710102049512025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Rule 11 of NCLT, 2016	16-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
106	19-06-2025	Interlocutory Application (I.B.C)	710102051482025	COMPANY PETITION IB (IBC)/1689(ND)2019	RAJIV BAJAJ VS JAI JAI RAM SINGH INFRASTRUCTURE PRIVATE LIMITED SUCCESSFUL RESOLUTION APPLICANT	Regulation 44(2), Liquidation process Regulation, 2016	25-06-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTACT HELPDESK 01124363846	RAJIV
107		Interlocutory Application (I.B.C)	710102047762025		DHANLAXMI BANK LIMITED VS K N MARZOOK	Rule 11 of NCLT, 2016		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT SOOOD
108		Interlocutory Application (I.B.C)	710102053192025		RAJKUMAR RALHAN LIQUIDATOR OF SU KAM POWER SYSTEMS VS K N MARZOOK	Reg. 15 of IBBI (Liq.) Regulation 2016	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAMAKSH GOYAL
109	20-06-2025	Interlocutory Application (I.B.C)	710102052942025		FINANCIAL CREDITORS OF M/S VA REALCON PVT. LTD VS VA REALCON PRIVATE LIMITED	Sec 60(5)	18-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	harshit kumar Rawat
110	20-00-2025	Interlocutory	110102032342023	COMPANY PETITION IB	LIMITED TECPRO SYSTEMS LIMITED (UNDER LIQUIDATION) THROUGH ITS LIQUIDATOR MR. RAMACHANDRAN SU BRAMANIAM VS CHATTISGARH STATE POWER GENERATION COMPANY	Application under any	10-00-2025	Contact help desk of 1-24303040 we will help you	naisint Ruilidi Nawat
	20-06-2025	Application (I.B.C)	710102052802025	(IBC)/197(PB)2017	LIMITED	IBC	24-06-2025	page no.63-64,66-70,72-76, not clear page	Rajeev Chowdhary

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111					RESURGENT RESOLUTION	Application			
					PROFESSIONALS LLP VS CHATTISGARH STATE POWER	under any			
		Interlocutory		COMPANY PETITION IB	GENERATION COMPANY	other provisions -		. no of objection 1. please file this document in	
21-0	06-2025	Application (I.B.C)	710102053162025	(IBC)/43(ND)2024	LIMITED	IBC	24-06-2025	additional docs. not in IA	Sachin Kumar
112	00 2020	Application (II.D.O)	7 10 10 20 00 10 20 20	(120)/40(112)/2024	LIMITES	150	24 00 2020	duditional door not in pa	Cucinii Rumui
					ANIL KOHLI VS CHATTISGARH			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	STATE POWER GENERATION			issue Defects are not visible Humbly Request you	
19-0	06-2025	Application (I.B.C)	710102052672025	(IBC)/3131(ND)2019	COMPANY LIMITED	Sec 60(5)	02-07-2025	contact help desk 011-24363846 we will Help you	ANUJA PETHIA
113									
					NEHA BHASIN APPLICANT				
					RESPONDENTS				
					OPERATIONAL CREDITOR MEMO OF PARTIES INTERIM				
					RESOLUTION PROFESSIONAL				
					OF VICTORY ELECTRIC	Section 19(2)		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	VEHICLES INTERNATIONAL	/ Regulation		issue Defects are not visible Humbly Request you	
19-0	06-2025	Application (I.B.C)	710102052712025	(IBC)/723(ND)2023	LIMITED VS SANJAY POPLI	30	06-07-2025	contact help desk 011-24363846 we will Help you	HONEY SATPAL
114								Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	SAPAN MOHAN GARG VS	Rule 11 of		issue Defects are not visible Humbly Request you	
	06-2025	Application (I.B.C)	710102053032025	(IBC)/62(ND)2025	SANJAY POPLI	NCLT, 2016	17-06-2025	contact help desk 011-24363846 we will Help you	PARVINDRA
115				CD(AA) MEDGED AND	RAIL ANCHOR INDIA PRIVATE			Sorry for the inconvenience due to NIC Technical	
		Restoration Application		CP(AA) MERGER AND AMALGAMATION(COMP	LIMITED VS RAIL ANCHOR	Rule 11 of		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
17-0	05-2025	(Companies Act)	710102042622025	ANIES ACT)/74(ND)2021	INDIA PRIVATE LIMITED	NCLT	16-06-2025	contact help desk 011-24363846 we will Help you	Sahil Ghai
116		,				Application		Journal of the second of the s	
						under any			
					MOHIT KUMAR GUPTA VS M/S	other		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	D. LIGHT ENERGY PRIVATE	provisions -		issue Defects are not visible Humbly Request you	
	05-2025	Application (I.B.C)	710102037602025	(IBC)/223(ND)2020	LIMITED	IBC	16-06-2025	contact help desk 011-24363846 we will Help you	Rajiv Malik
117						Application			
					THE BANK OF BARODA	under any other			
		Interlocutory		COMPANY PETITION IB	LIMITED VS MR. NAVEEN	provisions -		please remove THE BANK OF BARODA LIMITED from	
22-0	06-2025	Application (I.B.C)	710102053422025	(IBC)/291(ND)2025	MUNJAL	IBC	24-06-2025	online portal section wrong	KSHITIZ
118								No of objection 1. pagination missed in book marking	
								as per index 3. page no 50 to 102 missed sign with true	
		Interlocutory		COMPANY PETITION IB	DEEPAK AZAD VS EARTH			copy 4 page no 26 to 29 not readable and also missed	
	06-2025	Application (I.B.C)	710102053732025	(IBC)/401(ND)2017	INFRFASTRUCTURES LTD.	Sec 60(5)	25-06-2025	ocr	Hitesh
119					TULSIANI CONSTRUCTIONS				
		Company		COMPANY PETITION	AND DEVELOPERSPRIVATE			Sorry for the inconvenience due to NIC Technical	
		Application(Companies		(COMPANIES	LIMITED VS SHREEHARI	Rule 11 of		issue Defects are not visible Humbly Request you	
20-0		Act)	710102052972025	ACT)/71(PB)2023	REALTECH PRIVATE LIMITED	NCLT	26-06-2025	contact help desk 011-24363846 we will Help you	Aditya Nayyar
120					DUCTURUS RESOLUTION				
					PROFESSIONALS PRIVATE				
					LIMITED THROUGH - MR.			no of objection 1. book marking mandatory as per	
		Interlocutory		COMPANY PETITION IB	JALESH KUMAR GROVER VS SHREEHARI REALTECH	Rule 11 of		index with pagination 2. annexures pages missed sign with true copy 3. mismatched main case in pdf and	
23-0		Application (I.B.C)	710102053822025	(IBC)/751(ND)2023	PRIVATE LIMITED	NCLT, 2016	25-06-2025	online 1. missed volume wise index in pdf	Abhirup
121		ppiioution (i.b.o)		() LULU	are Emireo	Regulation		milood folding files made in pui	ир
						44(2),			
						Liquidation			
						process		Sorry for the inconvenience due to NIC Technical	
	00 000=	Interlocutory	74040005400005	COMPANY PETITION IB	PAWAN KUMAR AGRAWAL. VS		47.00.0005	issue Defects are not visible Humbly Request you	DAMAN
	U6-2025	Application (I.B.C)	710102051002025	(IBC)/854(PB)2018	BHA ASSOCIATES PVT. LTD.	2016	17-06-2025	contact help desk 011-24363846 we will Help you	PAWAN
122		Interlocutory		COMPANY PETITION IB	SAPAN MOHAN GARG VS BHA	Rule 11 of		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	
20-0	06-2025	Application (I.B.C)	710102053052025	(IBC)/69(ND)2025	ASSOCIATES PVT. LTD.	NCLT, 2016	17-06-2025	contact help desk 011-24363846 we will Help you	PARVINDRA
123	J 			/ /		Application		January and the property of the same response of	
					M/S SURYA POLYPET PRIVATE				
					LIMITED VS SHRAVAN KUMAR			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	VISHNOI RESOLUTION	provisions -		issue Defects are not visible Humbly Request you	
	06-2025	Application (I.B.C)	710102052812025	(IBC)/2628(ND)2019	PROFESSIONAL	IBC	26-06-2025	contact help desk 011-24363846 we will Help you	Lokesh jain
124					GOLDSTAR REALTORS LIMITED (SUCCESSFUL				
					RESOLUTION APPLICANT)				
					THROUGH ITS AUTHORISED				
					REPRESENTATIVE VS SUNITA			Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	JAIN W/O LATE SH. SANJAY			issue Defects are not visible Humbly Request you	
19-0	06-2025	Application (I.B.C)	710102052472025	(IBC)/1481(PB)2019	KUMAR JAIN	Sec 60(5)	17-06-2025	contact help desk 011-24363846 we will Help you	ADITYA MADAAN
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125									
								This objection is being raised because the required	
					SUNLL KUMAR GUPTA VS			Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to	
		Interlocutory		COMPANY PETITION IB	SUNITA JAIN W/O LATE SH.			proceed with the processing of this file. PLEASE	
	19-06-2025	Application (I.B.C)	710102051532025	(IBC)/425(ND)2019	SANJAY KUMAR JAIN	Sec 60(5)	25-06-2025	CONTACT HELPDESK 01124363846	KK
126	13-00-2020	Application (i.b.o)	7 10 10 20 3 10 0 20 20	(180)/423(148)2013	SAPAN MOHAN GARG VS	000 00(0)	25-00-2025	Sorry for the inconvenience due to NIC Technical	TAX .
120		Interlocutory		COMPANY PETITION IB	SUNITA JAIN W/O LATE SH.	Rule 11 of		issue Defects are not visible Humbly Request you	
	20-06-2025	Application (I.B.C)	710102052992025	(IBC)/70(ND)2025	SANJAY KUMAR JAIN	NCLT, 2016	17-06-2025	contact help desk 011-24363846 we will Help you	PARVINDRA
127		()		()()	SUDHIR MALIK VS ANS	Sections		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	APARTMENTS PRIVATE	60(5)/Regula		issue Defects are not visible Humbly Request you	
	29-05-2025	Application (I.B.C)	710102046182025	(IBC)/1481(PB)2019	LIMITED	tion 13	22-06-2025		BHARAT SHANDILIA
128		, ,							
						Sections			
						60(5)/Regula		no ot objection 1. application need every page sing 2.	
						tion 7,8, 8A,		wrong affidavit as per memo parties 3 wrong affidavit	
		Interlocutory		COMPANY PETITION IB	INDERPREET SINGH VS M/S	9, 12, 12A,		as per memo parties 4 require petitioner	
	05-07-2025	Application (I.B.C)	710102057532025	(IBC)/204(ND)2021	SUPERTECH LIMITED	13, 14, 17(1)	08-07-2025	vakalatanama.	Navneet R
129		I-4I		COMPANY DETITION ID	MOUNT KUMAD OUDTA VO MIO			Sorry for the inconvenience due to NIC Technical	
	04 04 2025	Interlocutory	740402026022026	COMPANY PETITION IB	MOHIT KUMAR GUPTA VS M/S	Coo 45 (4)	40 06 2025	issue Defects are not visible Humbly Request you	Daiir Malik
130	01-04-2025	Application (I.B.C)	710102026922025	(IBC)/223(ND)2020	SUPERTECH LIMITED	Sec. 45 (1)	18-06-2025	contact help desk 011-24363846 we will Help you	Rajiv Malik
130		Interlocutory		COMPANY PETITION IB	GOURAV SINGH THR. SPA VS	Section			
	05-07-2025	Application (I.B.C)	710102057472025	(IBC)/919(ND)2020	GYAN CHANDRA MISRA	60(5)/Rule 11	09-07-2025	1. case type wrong.	SHREE PRAKASH SINHA
131	00-01-2020	Application (I.D.O)		(120)/3/3(140)2020	OTAN OHANDINA MIGHA	oo(ojiikule 11	55-01-2025	no of objection 1. book marking mandatory as per	OTTLE I INTROFF SINTIA
								index with pagination 2 merged the pdf make two	
								volume 3. ocr missed in annexures pages 4 need	
								master index 5 need volume wise index 6 hinde page	
					HINDUJA HOUSING FINANCE			need english translate copy 7 page no 330 to 336	
		Interlocutory		COMPANY PETITION IB	LIMITED VS VIKAS KUMAR			pages not readable 8 1 rs court fee missed in	
	05-07-2025	Application (I.B.C)	710102057352025	(IBC)/48(PB)2020	GARG	Sec 60(5)	07-07-2025	vakalatanama. 9 memo parties missed	Tanya
132									
					AD. KRISHNAN DIRECTOR				
					(POWERS SUSPENDED)				
					VYSALI PHARMACEUTICALS	Application			
					LIMITED VS KIZHAKKEKARA	under any			
					KURIAKOSE JOSE	other		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	LIQUIDATOR VYSALI	provisions -		issue Defects are not visible Humbly Request you	
422	24-06-2025	Application (I.B.C)	710102054012025	(IBC)/48(PB)2020	PHARMACEUTICALS LIMITED	IBC	25-06-2025	contact help desk 011-24363846 we will Help you	Dhananjaya Sud
133		Miscellaneous		COMPANY PETITION IB	PATEL TEXTILES VS MAYASHEEL RETAIL INDIA			Sorry for the inconvenience due to NIC Technical	
	12-06-2025	Application (IBC)	710102050342025	(IBC)/248(ND)2025	LIMITED	Sec 60(5)	03-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Priyata Chakraborty
134	.2-00-2023	Application (IDO)		(150)/270(115)/2023		200 00(0)	55-01-2025	contact help dean off-24000040 we will fielp you	i iiyata Olianiabolty
104								This objection is being raised because the required	
								Demand Draft (DD) has not been submitted Please	
						Section 19(2)		ensure the Demand Draft is submitted at the earliest to	
		Interlocutory		COMPANY PETITION IB	RABINDRA KUMAR MINTRI VS	/ Regulation		proceed with the processing of this file. PLEASE	
	25-06-2025	Application (I.B.C)	710102054342025	(IBC)/93(ND)2024	SREEDHAR PANICKER		27-06-2025	CONTAT HELPDESK 01124363846	Rachit
135		, ,		, , ,		Application			
						under any			
						other		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	ANIL MATTA VS SREEDHAR	provisions -		issue Defects are not visible Humbly Request you	
	26-06-2025	Application (I.B.C)	710102054432025	(IBC)/733(ND)2023	PANICKER	iBC	02-07-2025	contact help desk 011-24363846 we will Help you	ANUJA PETHIA
136								Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	MR. ABHIMANYU MITTAL VS			issue Defects are not visible Humbly Request you	
	26-06-2025	Application (I.B.C)	710102054522025	(IBC)/680(PB)2024	AKHILESH KUMAR & ORS	Sec 60(5)	02-07-2025	contact help desk 011-24363846 we will Help you	ABHINDRA MAHRSHWARI
137					NAWAL KISHORE SAXENA VS				
					JM FINANCIAL ASSET	L .		Sorry for the inconvenience due to NIC Technical	
		Interlocutory		COMPANY PETITION IB	RECONSTRUCTION COMPANY			issue Defects are not visible Humbly Request you	
400	13-05-2025	Application (I.B.C)	710102041212025	(IBC)/745(PB)2021	LIMITED	60(5)/Rule 11	22-06-2025	contact help desk 011-24363846 we will Help you	MRINAL HARSH VARDHAN
138		Company		COMPANY DETITION: :-	RAVI SHANKER & ORS VS M/S				
	27 06 2225	Application(Companies	740402054752025	COMPANY PETITION IB	MADHUSUDAN MOTORS	242(4),Rule	27 06 2225	No of chicotion, d. Myone St. (Indiana)	MDINIAL HADOU VARRUAN
420	27-06-2025	ACI)	710102054752025	(IBC)/745(PB)2021	PVT.LTD AND ORS	11 of NCLT	27-06-2025	No of objection: - 1. Wrong file (Judicial)	MRINAL HARSH VARDHAN
139					SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL				
					OF ANSAL CROWN			This objection is being raised because the required	
					INFRABUILDS PRIVATE			Demand Draft (DD) has not been submitted Please	
					LIMITED VS SARITAMAAN			ensure the Demand Draft is submitted at the earliest to	
		Interlocutory		COMPANY PETITION IB	UNSECURED FINANCIAL			proceed with the processing of this file. PLEASE	
	27-06-2025	Application (I.B.C)	710102054762025	(IBC)/783(ND)2022	CREDITOR	Sec 60(5)	27-06-2025	CONTAT HELPDESK 01124363846	RAKESH KUMAR
				., , , -,	1				

140		Interlocutory		COMPANY PETITION IB	ATUL MITTAL VS RAJAN			no of objection 1. missed volume wise index in both volume 2. ocr missed in pdf 3. page no 47 51 hindi page need english translate copy 4 wrong pagination 5 pagination do according to page in pdf and as per	
141	27-06-2025	Application (I.B.C)	710102054792025	(IBC)/1018(ND)2018	GOYAL	Sec 66(1) Application under any	30-06-2025	volume wise index	Udayan Khandelwal
	30-06-2025	Interlocutory Application (I.B.C)	710102055132025	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA RESOLUTION PROFESSIONAL VS RAJAN GOYAL	other provisions - IBC	01-07-2025	NO of objection 1. this is additional documents 2. kindly file as a additional documents	ANSHUJ DHINGRA
142	30-06-2025	Interlocutory Application (I.B.C)	710102055102025	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS NURIT PROPERTIES PRIVATE LIMITED	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Srishti Juneja
143		Interlocutory Application (I.B.C)	710102055362025	COMPANY PETITION IB (IBC)/22(PB)2018	SUNITA SINGH VS VALUE	Sec 60(5)	02-07-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BINAY KUMAR MISHRA
	30-06-2025	Interlocutory Application (I.B.C)	710102055172025	COMPANY PETITION IB (IBC)/1788(ND)2018	DEEPAK KUMAR AGARWAL VS RAJESH KUMAR BANSAL 8 ORS.	& Sec 43(1) r/w Sec 44 (1)	01-07-2025	no of objection 1. As per pdf SECTIONS 43 AND 44 due payment of 44 2. ocr missed in pdf 3 page no 129 to 140 page are not readable in volume 1 4 page no 141 to 150 hindi page need english translate copy in volume 1 5 page no 311 to 317 319 321 not readable 6 mismatched section online and pdf 7 in online section take according to pdf 8 main case no mismatched PB AND ND IN ONLINE AND PDF	Jatin S Sethi
145	01-07-2025	Interlocutory Application (I.B.C)	710102055652025	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS RAJESH KUMAR BANSAL & ORS.	Sec 60(5)	03-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. memo parties missed sign	Vishisht
	01-07-2025	Interlocutory Application (I.B.C)	710102055822025	COMPANY PETITION IB (IBC)/482(ND)2024	MR. PIYUSH KISANLAL JANI RP OF ELEGANCE MALLS LIMITED VS RAJESH KUMAR BANSAL & ORS.	Section 21	03-07-2025	no of objection 1. book marking mandatory as per index with pagination section mismatched in online and pdf 3. counsel detail missed in index page 4 25 welfare and 3 rs court fee missed in vakalatanama	SANTOSH
147	02-07-2025	Interlocutory Application (I.B.C)	710102056032025	COMPANY PETITION IB (IBC)/710(PB)2019	ROHIT GUPTA VS MANOJ KULSHRESTHA (RESOLUTION PROFESSIONAL)	Sec 60(5)	03-07-2025	no of objection 1. application need every page sign 2. pagination need in book marking as per index 3. main case no wrong in vakalatanama	Dhruv Pande
148		Interlocutory Application (I.B.C)	710102055912025	COMPANY PETITION IB	ROHIT SEHGAL VS MANOJ KULSHRESTHA (RESOLUTION PROFESSIONAL)	Regulation 44(2), Liquidation process Regulation, 2016	03-07-2025	No of objections: -1. Section mismatch in index and	Shashwat Anand
149	02-07-2025	Interlocutory Application (I.B.C)	710102055882025	COMPANY PETITION IB (IBC)/445(ND)2023	GAUTAM CHAUDHARY VS DUCTURUS RESOLUTION PROFESSIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-07-2025	No of objections: -1. Memo of parties are missing in pdf	KNM & Partners
150 151	02-07-2025	Interlocutory Application (I.B.C)	710102055842025	COMPANY PETITION IB (IBC)/1047(ND)2020 TRANSFER	RAMKRIPAL SHARMA VS WAAMAN PRODUCTS PVT. LTD PIONEER AQUA THROUGH ITS	Sec 60(5)	26-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	RAMKRIPAL
	01-07-2025	Restoration Application (Companies Act)	710102055732025	PETITION(COMPANIES ACT)/6(PB)2024	PROPRIETOR VS TOPLINE BUILD TECH P LTD	Rule 11 of NCLT	06-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ramesh
	02-07-2025	Interlocutory Application (I.B.C)	710102056122025	COMPANY PETITION IB	SANJAY GARG VS TOPLINE BUILD TECH P LTD	Application under any other provisions - IBC	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:44 AM	KARAN
153	03-07-2025	Interlocutory Application (I.B.C)	710102056532025	COMPANY PETITION IB (IBC)/129(ND)2023	PRADEEP KUMAR VS ECO GREEN BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:48 AM	Abiha

154	1							1	
	01-07-2025	Interlocutory Application (I.B.C)	710102055572025	COMPANY PETITION IB (IBC)/674(PB)2021	MRS. SEEMA SINGHAL VS DEVENDRA UMRAO	Sec 60(5)	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:39 AM	Sagar
155	03-07-2025	Restoration Application	710102056422025	COMPANY APPEAL(COMPANIES ACT)/43(ND)2023	PAWAN GUPTA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ORS.	Rule 11 of NCLT	04-07-2025	no. of objection 1. court fee rs.1 missing 2 section wrong please choose section Any other provision in online portal	Himanshu Satija
156	03-07-2025	Interlocutory Application (I.B.C)	710102056542025	COMPANY PETITION IB (IBC)/129(ND)2023	DIPENDER KUMAR VS ECO GREEN BUILDTECH PRIVATE LIMITED	Section 60(5)/Rule 11	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:52 AM	Abiha
157	02-07-2025	Interlocutory Application (I.B.C)	710102056212025	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	03-07-2025	NO OF OBJECTION 1. Application need every pages sign 2. remove main case applicant and respondent in online portal 3. basic detail fill according to memo parties 4 need sign of synopsis and list date events	ROHIT RATHI
159	02-07-2025	Restoration Application (IBC)	710102056262025	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS JAIPURIA BUILDCON PVT. LTD BHANU PRIYA SHARMA	under any other provisions - IBC	03-07-2025		A.K ASSOCIATES law offices
	03-07-2025	Restoration Application (Companies Act)	710102056432025	COMPANY PETITION (COMPANIES ACT)/44(ND)2024	SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Rule 48	04-07-2025	Solutions detail not fill on online portal 2.section wrong 3.court fee rs.3 and welfare 25 missing 4. date missing in prayer	Vishal
160	02-07-2025	Interlocutory Application (I.B.C)	710102056352025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS SHIRAZ ALI	Section 25(2)(j), 43,45,47,50,6 0(5),66/Regul ation 35A	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11: 46 AM	KARAN
161	03-07-2025	Interlocutory Application (I.B.C)	710102056822025	COMPANY PETITION IB (IBC)/1085(PB)2020	DEEPAK ARORA VS ABHAY KUMAR SUCCESSFUL AUCTION PURCHASER	Sec 60(5)	07-07-2025	NO OF OBJECTION 1. VOLUME 1 MISSED IN PDF NOT UPLOADED	ADHISH SRIVASTAVA
162	03-07-2025	Interlocutory Application (I.B.C)	710102056732025	COMPANY PETITION IB (IBC)/1085(PB)2020	SHRI BALAJI HOLDFIN LIMITED VS ABHAY KUMAR SUCCESSFUL AUCTION PURCHASER	Rule 11 of NCLT, 2016	04-07-2025	1. pdf not upload.	Naman Singhal
163	03-07-2025	Restoration Application (Companies Act)	710102056892025	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Rule 11 of NCLT	04-07-2025	no. of objection 1. counsel sign missing in index. 2. need to be affidavit for all applicant.	GAURAV
164	03-07-2025	Restoration Application (Companies Act)	710102056832025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Rule 11 of NCLT Application under any other	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:54 AM	GAURAV
166	03-07-2025	Interlocutory Application (I.B.C)	710102056492025	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS NA	provisions -	02-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you NO OF OBJECTION 1. BOOK MARKING MANDATORY	Varun
	04-07-2025	Interlocutory Application (I.B.C)	710102057292025	COMPANY PETITION IB (IBC)/95(ND)2025	MR. RAM KUMAR VS NA	Sec 60(5)	07-07-2025	AS PER INDEX WITH PAGINATION 2. OCR MISSED IN PDF 3.25 WELFARE AND 3 RS COURT FEE MISSED IN VAKALATANAMA.	Mohana Nijhawan

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167								NO OF OBJECTION 1. MISSED SIGN OF EVERY	
								PAGES OF APPLICATION 2. PAGE NO 107 TO 151	
								MISSED SIGN WITH TRUE COPY OF ANNEXURES	
								PAGES 3. PAGE NO 33 TO 40 MISSED TRUE COPY 4	
								IN VOLUME 2 WRONG PAGINATION IN PDF AND INDEX 5 CONTINUOING THE PAGINATION OF	
		Interlocutory		COMPANY PETITION IB		Section		VOLUME 2 ACCORDIGN THE THE END OF PAGE NO	
	04-07-2025	Application (I.B.C)	710102057192025	(IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS NA	105,112, 113	07-07-2025		Rajiv Malik
168	04 07 2020	Application (i.b.o)	7 10 10 2007 10 20 20	(150)/000(115)2022	MOTH ROMAR COLIA TO NA	100,112, 110	0. 0. 2020	Sorry for the inconvenience due to NIC Technical	ragiv mant
		Interlocutory		COMPANY PETITION IB				issue Defects are not visible Humbly Request you	
	03-07-2025	Application (I.B.C)	710102056922025	(IBC)/95(ND)2025	MR. RAM KUMAR VS NA	Sec 60(5)	01-07-2025		Mohana Nijhawan
169						1			-
								This objection is being raised because the required	
								Demand Draft (DD) has not been submitted Please	
								ensure the Demand Draft is submitted at the earliest to	
								proceed with the processing of this file. PLEASE	
		Interlocutory	7404000000000	COMPANY PETITION IB	ADVIND MITTAL VOLUM	000(5)	40.07.000	CONTAT HELPDESK 01124363846 defect Raised Time	At 1 Block
470	03-07-2025	Application (I.B.C)	710102056652025	(IBC)/664(ND)2021	ARVIND MITTAL VS NA	Sec 60(5)	10-07-2025		Atul Bhatia
170	05-07-2025	Interlocutory Application (I.B.C)	710102057362025	COMPANY PETITION IB (IBC)/842(ND)2024	SANTANU KUMAR SAMANTA VS NA	Sec 60(5)	07-07-2025	no of objection 1. book marking mandatory as per index with pagination	GAUTAM
171	00-01-2020	Application (I.D.C)	7 10 102037302023	(100)/042(110)/2024	TO NA	Jec 00(3)	01-01-2023	mues with paymation	OAU I AIVI
'''	1							This objection is being raised because the required	
	1						1	Demand Draft (DD) has not been submitted Please	
	1							ensure the Demand Draft is submitted at the earliest to	
	1			COMPANY PETITION	SUBHASH CHANDER		1	proceed with the processing of this file. PLEASE	
	1	Restoration Application		(COMPANIES	MANOCHA VS MANOCHA	Rule 11 of		CONTAT HELPDESK 01124363846 defect Raised Time	
	03-07-2025	(Companies Act)	710102056722025	ACT)/46(ND)2017	POLYMERS LIMITED	NCLT	10-07-2025	11:49 AM	GAURAV
172									
					VEENA KHATTAR VS			Sorry for the inconvenience due to NIC Technical	
		Restoration Application	740400077040007	COMPANY PETITION IB	NARENDER KUMAR SHARMA-	Rule 11 of		issue Defects are not visible Humbly Request you	
470	04-07-2025	(IBC)	710102057012025	(IBC)/1397(PB)2019	RESOLUTION PROFESSIONAL	NCLT, 2016	01-07-2025	contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
173								This objection is being raised because the required	
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				COMPANY PETITION	MANOCHA & ORS VS			proceed with the processing of this file. PLEASE	
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	03-07-2025	(Companies Act)	710102056902025	ACT)/105(ND)2016	PRIVATE LIMITED	NCLT	10-07-2025		GAURAV
174									
					SUBASH KHATTAR VS			Sorry for the inconvenience due to NIC Technical	
		Restoration Application		COMPANY PETITION IB	NARENDER KUMAR SHARMA-	Rule 11 of		issue Defects are not visible Humbly Request you	
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175								This objection is being raised because the required	
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	04-07-2025	Application (I.B.C)	710102057272025	(IBC)/813(PB)2024	RESOLUTION PROFESSIONAL	NCLT, 2016	10-07-2025		KARAN
176		, ,		, , ,					
	1				SARTHAK KHATTAR VS		1	Sorry for the inconvenience due to NIC Technical	
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	04-07-2025	(IBC)	710102057032025	(IBC)/1397(PB)2019	RESOLUTION PROFESSIONAL	NCLT, 2016	30-06-2025	contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
177	1				WINOD KHATTAR VO			Count for the inconvenience due to NIO Technical	
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178	04-07-2025	(IDO)	710102057002025	(IBC)/1397(PB)2019	RESOLUTION PROFESSIONAL	Application	01-07-2025	contact help desk 011-24363846 we will Help you	ANSHUJ DHINGRA
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					MR. ASHOK ARORA VS	other		Sorry for the inconvenience due to NIC Technical	
	1	Interlocutory		COMPANY PETITION IB	NARENDER KUMAR SHARMA-	provisions -		issue Defects are not visible Humbly Request you	
L	03-07-2025	Application (I.B.C)	710102056672025	(IBC)/638(ND)2021	RESOLUTION PROFESSIONAL	IBC	01-07-2025		Aadil Khan
179									
								1. case type wrong. 2. memo of parties misssing. 3. fill	
	1	Miscellaneous		COMPANY PETITION	ASHOK KUMAR AGRAWAL VS		1	all details in online portal. 4. need every page sign in	
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	04-07-2025	Act)	710102057242025	ACT)/26(ND)2020	PRIVATE LIMITED	NCLT	09-07-2025	page sign and true copy in annexure.	LOKESH SHARMA

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180	03-07-2025	Restoration Application (Companies Act)	710102056842025	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED & ORS	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:51 AM	GAURAV
182		Restoration Application (Companies Act)	710102056782025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:53 AM	GAURAV
	03-07-2025	Restoration Application (Companies Act)	710102056772025	COMPANY PETITION (COMPANIES ACT)/82(ND)2017	SUBHASH CHANDER MANOCHA VS V.B MINIRALS AND RESINS PRIVATE LIMITED	Rule 11 of NCLT	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:53 AM	GAURAV
183	05-07-2025	Interlocutory Application (I.B.C)	710102057662025	COMPANY PETITION IB (IBC)/156(PB)2021	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MRS. AARTI SINGAL (PERSONAL GUARANTOR TO B HUSHAN POWER AND STEEL LIMITED) VS MRS. AARTI SINGAL	Application under any other provisions - IBC	07-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in index page 3. not fill respondent in online portal 4.ocr missed in pdf 5. not verified affidavit 6 annexures page missed sign with true copy 7 section mismatched in online and pdf	Kaustubh Rai
184	05-07-2025	Interlocutory Application (I.B.C)	710102057562025	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS MRS. AARTI SINGAL	Application under any other provisions - IBC	10-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:48 AM	KARAN
185		Interlocutory	710102057742025 710102057172025	COMPANY PETITION IB (IBC)/664(ND)2021 COMPANY PETITION IB (IBC)/335(ND)2022	ARVIND MITTAL VS MRS. AARTI SINGAL MOHIT KUMAR GUPTA VS POOJA MALHOTRA	Rule 154 (1)	10-07-2025 07-07-2025	This objection is being raised because the required Demand Draft (DD) has not been submitted Please ensure the Demand Draft is submitted at the earliest to proceed with the processing of this file. PLEASE CONTAT HELPDESK 01124363846 defect Raised Time 11:489AM NO OF OBJECTION 1. PAGE NO MISSED IN MAIN MASTER INDEX AND INDEX VOLUME 1 AND 3 2. OCR MISSED IN ANNEXURES PAGES 3. WRONG PAGINATION IN PDF IN VOLUME 3 4 IF YOU HAVE RESPONDENT YOU HAVE TO FILE PROOF OF SERVICE	Atul Bhatia Rajiv Malik
187	04-07-2025	Application (i.b.c)	710102037172023	(IBC)/339(ND)2022	AMIT KUMAR GUPTA VS	19(2)	07-07-2025	NO OF OBJECTION 1. REMOVE EXTRA SAME PDF	Kajiv Walik
	04-07-2025	Interlocutory Application (I.B.C)	710102057082025	COMPANY PETITION IB (IBC)/882(ND)2020	LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	07-07-2025	UPLOADED IN ONLINE 2. MENTION MAIN CASE NO ON VAKALATANAMA.	Akshay Goel
188		Interlocutory	710102057682025	COMPANY PETITION IB	SURENDRA RAJ GANG RESOLUTION PROFESSIONAL IN THE MATTER OF PERSONAL INSOLVENCY RESOLUTION PROCESS OF MS. AARTI SINGAL (PERSONAL GUARANTOR TO BHUSHAN POWER AND STEEL LIMITED) VS MRS. AARTI SINGAL	Application under any other provisions - IBC	07-07-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. section mismatched in online and pdf 4 not fill respondent in online portal 5 ocr missed in pdf 6 not verified affidavit 8 25 rs welfare and 3 rs court fee missed in vakalatanama. 9 date and month missed in vakalatanama. 10 annexure page missed sign with true copy 11 VOULME WISE INDEX MISSING 12 MASTER INDEX MISSING	Kaustubh Rai
189	05-02-2025	Interlocutory Application (I.B.C)	710102012512025	COMPANY PETITION IB (IBC)/745(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS APRESH GARG	Application under any other provisions - IBC	29-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM

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193 17-97-2024 Application (I.B.C) 719102058902025 COMPANY PETITION IS (INC)/PROJUCES PYT LT U.S (INC)/PROJUCES										
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193			•							
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197-77-2025 Application (I.B.C) 710192087992225 (BC)974/PS)2021 MM DEVENDRA JAMRAU RP Section 0-07-2025 Section 0-07-2025 Application (I.B.C) 71019208792225 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087972025 COMPANY PETITION IB COMPANY PETITION IB COMPANY PETITION IB FINANCE PRIVATE LIMITED 0-07-2025 Application (I.B.C) 710192087912025 COMPANY PETITION IB COMPANY	193		Interlegisters		COMPANY DETITION ID					
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205	11-06-2025	Application (I.B.C)	710102050002025	(IBC)/657(ND)2021	RANJAN CHAKRABORTI VS	tion 13	02-07-2025	contact help desk 011-24363846 we will Help you	BHARAT ARORA
205		Interlegatory		COMPANY PETITION IB	REVITAL REALITY PRIVATE			NO OF OBJECTION 1. SECTION MISMATCHED	
	06-07-2025	Interlocutory Application (I.B.C)	710102057752025	(IBC)/341(ND)2024	LIMITED	Section 21	08-07-2025	ONLINE AND PDF 2	RANJAN
206	00-07-2023	Application (i.b.c)	710102037732023	(IBC)/341(ND)2024	LIMITED	Section 21	00-07-2023	ONLINE AND FDI 2	KANSAN
200					SURENDRA RAJ GANG				
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					BHUSHAN POWER AND STEEL	under any other			
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207		Interdesertes.		COMPANY DETITION ID	RAJENDRA SINGH RATHORE	Dula 44 af		no of objection 1. improper book marking as per index	
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208								1. main case not link. 2. bookmarking compulsory with	
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	08-07-2025	Company Appeal (IBC)	/10102058622025		KUMAR RALHAN	Sec 42	11-07-2025	separately. 7. OCR missing.	MADAN
209					BANK 1/41114 AB A			no of objection 1. book marking mandatory as per	
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					OF AVIOM INDIA HOUSING	25(2)(j),		section 44 3 section mismatched in pdf and online	
					FINANCE PRIVATE LIMITED VS			portal 4 wrong pagination of volume 2 index 5	
		Interlocutory		COMPANY PETITION IB	ESAF SMALL FINANCE BANK	0(5),66/Regul		continuous with index volume 1 last page no 186 6 3 rs	
	07-07-2025	Application (I.B.C)	710102058102025	(IBC)/95(ND)2025	LIMITED	ation 35A	08-07-2025	court fee missed in vakalatanama	Malak Bhatt
210								no of objection: - 1. numbering missing in	
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		Interlocutory		COMPANY PETITION IB		Rule 11 of		petitioner column 3. add Mr. Ashok Chopra	
	07-07-2025	, ,	710102057992025	(IBC)/1005(ND)2018	CHOPRA		09-07-2025	respondent detail in online portal	Anup Kumar
211		Interlocutory		COMPANY PETITION IB	MR. KUSH BHARDWAJ VS MR.	Rule 11 of		no of objection 1. missed of applicant 2 in online	
	08-07-2025	Application (I.B.C)	710102058702025	(IBC)/241(ND)2025	SURENDER SETH		10-07-2025	portal as per memo parties	Shri
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212	08-07-2025	Application (I.B.C)	710102058702025	(IBC)/241(ND)2025	SURENDER SETH		10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant	Shri
212		Application (I.B.C)		(IBC)/241(ND)2025 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR.	NCLT, 2016		portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED	
		Application (I.B.C)	710102058702025 710102058532025	(IBC)/241(ND)2025	SURENDER SETH			portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant	Shri Swarnika Agarwal
		Application (I.B.C)		(IBC)/241(ND)2025 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR.	NCLT, 2016		portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot;	
		Application (I.B.C) Interlocutory Application (I.B.C)		(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH	NCLT, 2016		portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online	
	08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS	NCLT, 2016 Section 12(2)	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3.	Swarnika Agarwal
213	08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)		(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH	Section 12(2) Sec 60(5)		portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online	
213	08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS	Section 12(2) Sec 60(5) Reg. 15 of	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3.	Swarnika Agarwal
213	08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.)	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3.	Swarnika Agarwal
213	08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS	Section 12(2) Sec 60(5) Reg. 15 of	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3.	Swarnika Agarwal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.)	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal Om Pal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal Om Pal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal Om Pal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal Om Pal
213	08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant & portal and also missed affidavit of that applicant portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama.	Swarnika Agarwal Om Pal Kanika
213 214 215	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf	Swarnika Agarwal Om Pal Kanika
213 214 215	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true	Swarnika Agarwal Om Pal Kanika
213 214 215	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD.	Section 12(2) Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5)	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true	Swarnika Agarwal Om Pal Kanika
213 214 215	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR.	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of Sec 60(5)	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true	Swarnika Agarwal Om Pal Kanika
213 214 215	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (BBI (BBI (BBI (BBI (BBI (BBI (BB	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true	Swarnika Agarwal Om Pal Kanika
213 214 215 216	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume	Swarnika Agarwal Om Pal Kanika
213 214 215 216	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025 710102058712025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021 COMPANY PETITION IB	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (BBI (BBI (BBI (BBI (BBI (BBI (BB	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume	Swarnika Agarwal Om Pal Kanika Thakur Ankit
213 214 215 216	08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025 710102058712025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021 COMPANY PETITION IB	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. AJIT GYANCHAND JAIN VS	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume	Swarnika Agarwal Om Pal Kanika Thakur Ankit
213 214 215 216	08-07-2025 08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025 710102058712025 710102058522025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/2027(ND)2019	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. AJIT GYANCHAND JAIN VS COAST REALTORS PRIVATE	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume no of objection 1. section mismatched online and pdf no of objection 1. section mismatched online and pdf no of objection 1. main case mismatched in online and	Swarnika Agarwal Om Pal Kanika Thakur Ankit Kanika
213 214 215 216	08-07-2025 08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025 710102058712025	(IBC)/241(ND)2025 COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021 COMPANY PETITION IB (IBC)/284(PB)2021	SURENDER SETH PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. AJIT GYANCHAND JAIN VS	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume	Swarnika Agarwal Om Pal Kanika Thakur Ankit
213 214 215 216	08-07-2025 08-07-2025 08-07-2025 08-07-2025	Application (I.B.C) Interlocutory Application (I.B.C)	710102058532025 710102058332025 710102058562025 710102058712025 710102058522025	COMPANY PETITION IB (IBC)/247(PB)2023 COMPANY PETITION IB (IBC)/386(ND)2024 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/284(PB)2021 COMPANY PETITION IB (IBC)/2027(ND)2019 COMPANY PETITION IB (IBC)/2027(ND)2019	PRABHJIT SINGH SONI VS MR. SURENDER SETH YOGENDRA SINGH VS CANARA BANK HARVINDER SINGH VS CANARA BANK VIA PROJECTS PRIVATE LIMITED VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. HARVINDER SINGH VS MR. NARENDRA KUMAR SHARMA THE RESOLUTION PROFESSIONAL OF SPAZE TOWERS PVT. LTD. AJIT GYANCHAND JAIN VS COAST REALTORS PRIVATE	Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016 Sec 60(5) Reg. 15 of IBBI (Liq.) Regulation 2016	10-07-2025 10-07-2025 10-07-2025 10-07-2025	portal as per memo parties no of objection 1. one applicant missed in online portal and also missed affidavit of that applicant & amp;quot;EXOTIC BUILDCON PRIVATE LIMITED & amp;quot; no of objection 1. not fill second respondent in online portal 2. main case no wrong in proof of service 3. main case no mismatched in vakalatanama. no of objection 1. section mismatched online and pdf no of objection 1. annexure page missed sign with true copy in both volume no of objection 1. section mismatched online and pdf no of objection 1. section mismatched online and pdf no of objection 1. main case mismatched in online and	Swarnika Agarwal Om Pal Kanika Thakur Ankit Kanika
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	08-07-2025	Application (I.B.C)	710102058282025	(IBC)/385(ND)2024	RITU SINGH VS CANARA BANK	Section 60(5)	10-07-2025	сору	Om Pal
220								no of objection 1. book marking mandatory as per	
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	08-07-2025	Application (I.B.C)	710102058652025	(IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL	Sec 60(5)	10-07-2025	missed in vakalatanama.	Roop Singh
221	00 01 2020	Approacion (ii2:0)		(.20): 00(.12)2022		555 55(5)		no of objection 1. mismatched book marking as per	g.
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222	00-07-2025	Application (I.B.O)	7 10 10 20 30 20 20 20	(100)/410(1 0)/2013	COMIL ROMAN ACRAWAL	Gection 12(2)	10-07-2020	no of objection 1. incomplete bookmarking as per	Onivani Gaiswai
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	09-07-2025	Application (I.B.C)	710102058862025	(IBC)/1083(PB)2018	LANDMARKS LIMITED	tion 13	10-07-2025	vakalatanam.	Shubham Shekhar
223					RACHNA GULLAH W/O	Application under any			
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		Interlocutory		COMPANY PETITION IB	FACE HOSPITALITY AND	provisions -		218 244 251 253 255 257 259 not readable page 3	
	09-07-2025	Application (I.B.C)	710102059062025	(IBC)/1572(ND)2019	MANAGEMENT PVT. LTD.	IBC	10-07-2025	section mismatched in pdf and online portal	Anuj Tiwari
224									
					RAM KUMAR ADMINISTRATOR	Section 25(2)(j),		no of objection 1. volume wise index wrong in volume	
					OF AVIOM INDIA HOUSING	43,45,47,50,6		1 2 volume wise index wrong in volume 2 3 4 5 6 3	
		Interlocutory		COMPANY PETITION IB	FINANCE PRIVATE LIMITED VS			index make according to the page of the pdf 2 proof of	
	09-07-2025	Application (I.B.C)	710102058802025	(IBC)/95(ND)2025	VIVRITI CAPITAL LIMITED	ation 35A	10-07-2025		Malak Bhatt
225					STATE BANK OF INDIA VS				
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	26-06-2025	Interlocutory Application (I.B.C)	710102054422025	COMPANY PETITION IB (IBC)/3173(ND)2019	AUTOMOBILES LTD & ANR	Rule 11 of NCLT, 2016	02-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Richa Sandilya
226	20-00-2020	Application (i.b.o)	7 10 10 200 4 4 2 2 0 2 0	(100)/01/0(ND)2013	ACTOMOBILEO ETD & ANIX	14021, 2010	02-07-2020	contact help desk 011-24000040 we will help you	Inicia Garianya
		Interlocutory		COMPANY PETITION IB	HARISH TANEJA VS PANKAJ	Section		not of objection 1. you take three section 2. remove	
	08-07-2025	Application (I.B.C)	710102058402025	(IBC)/236(ND)2020	NARANG	60(5)/Rule 11	10-07-2025	section 73 & amp; amp; 74 in pdf application and prayer	Harish
227		1.4.1		COMPANY DETITION ID	LALIT KUMAR BAKSHI VS H.S.				
	09-07-2025	Interlocutory Application (I.B.C)	710102058812025	COMPANY PETITION IB (IBC)/1768(ND)2018	OBEROI BUILDTECH PRIVATE LIMITED	Section 60(5)	10-07-2025	no of objection 1. application need every pages sign 2. annexures page missed ocr	KARAN
228	03-07-2023	Application (i.b.o)	7 10 10 20 300 120 23	(100)/1700(ND)2010	LIMITED	Application	10-07-2020	amexics page missed oci	IVAIVAIV
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	09-07-2025	Interlocutory Application (I.B.C)	710102058822025	COMPANY PETITION IB	PRASSAN NAVIN KUMAR SINHA VS CANARA BANK	provisions - IBC	10-07-2025	no of objection 1. incomplete file uploaded 2 index	harshit kumar Rawat
229	09-07-2025	Application (I.B.C)	710102050022025	(IBC)/474(ND)2024	SINHA VS CANARA BANK	IBC	10-07-2025	missed in pdf 3 only affidavit uploaded	narshit kumar Rawat
223		Interlocutory		COMPANY PETITION IB	SLB WELFARE ASSOCIATION			no of objection 1. section mismatched in pdf and	
	09-07-2025	Application (I.B.C)	710102058972025	(IBC)/101(ND)2025	VS CANARA BANK	Sec 60(5)	10-07-2025	online portal 2. main case no missed in pdf	Pranab Kumar Nayak
230		Interlocutory		COMPANY PETITION IB	M/S KLASSIC INDUSTRIES VS	Rule 11 of		no of objection 1. memo parties missed 2.	
231	09-07-2025	Application (I.B.C)	710102059042025	(IBC)/2130(ND)2019	MR. HEMANT SHARMA	NCLT, 2016	10-07-2025	vakalatanama missed no of objection 1. book marking mandatory as per	Karuna
231				RESTORED COMPANY	TLG INDIA PRIVATE LIMITED			index with pagination 2. case type wrong 3 section	
		Interlocutory		PETITION	VS CHIKAI GLOBAL PRIVATE	Rule 11 of		wrong 4 this is restoration application 5. order missed	
	09-07-2025	Application (I.B.C)	710102059002025	(IBC)/18(ND)2024	LIMITED		11-07-2025	of restoration	Amit
232					BRIDGESTONE AIRCRAFT			no of objection 1. due payment of SECTION 36(4) as	
					TIRE MANUFACTURING			per pdf 2. pagination missed in book marking as per	
		Interlocutory		COMPANY PETITION IB	THAILAND COMPANY LIMITED VS GO AIRLINES INDIA			index in all volume 3. annexure page missed sign with true copy in all volume 4 index page missed in book	
	10-07-2025	Application (I.B.C)	710102059302025	(IBC)/264(PB)2023	LIMITED	Sec 60(5)	11-07-2025		Samarth Kapoor
233		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		, , , , , , , , , , , , , , , , , , , ,	ADITYA BIRLA FINANCE			•	
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234	10-07-2025	Application (I.B.C) Interlocutory	710102059232025	(IBC)/343(ND)2024 COMPANY PETITION IB	M/S BRICK WALL VS MR.	NCLT, 2016 Rule 11 of	11-07-2025	3. annexures page missed true copy no of objection 1. pdf not uploaded 2. only proof of	Sandhya Chawla
234	10-07-2025	Application (I.B.C)	710102059142025	(IBC)/45(PB)2018	SANJAY GUPTA	NCLT, 2016	11-07-2025	service uploaded	Prakhar Mithal
235		(12.2)				,		- April - Apri	
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	40.07.000-	Restoration Application	74040005040005	(COMPANIES	LIMITED VS VVA DEVELOPERS	D.: 1- 40	44 07 000	no of objection 1. delete extra same pdf uploaded 2.	Autorala Dhati
	10-07-2025	(Companies Act)	710102059462025	ACT)/232(ND)2022	PRIVATE LIMITED	Rule 48	11-07-2025	section mismatched in index page	Animesh Bhatia

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	10-07-2025	Interlocutory Application (I.B.C)	710102059342025	COMPANY PETITION IB (IBC)/1237(PB)2018	BHAWAN PVT. LTD. VS MR. SHASHI BHUSHAN PRASAD	Rule 11 of NCLT, 2016	11-07-2025	no of objection 1. missed vakalatanama. 2. section mismatched in online and pdf	Inder Paul Singh Oberoi
237						Rule 11 of NCLT,		no of objection 1. page no 214 to 216 and 222 to 225 235 266 281 not readable 2. mention original no on true typed copies in pdf 3 page no 557 not clear visible 4	
220	10-07-2025	Interlocutory Application (I.B.C)	710102059382025	COMPANY PETITION IB (IBC)/1367(PB)2018	MANOJ KUMAR MANDAL VS C &C CONSTRUCTION LIMITED	2016,Section 60(5)	11-07-2025	page no 536 537 554 539 537 536 date and month not	Shagun Saproo
238					PUNJAB NATIONAL BANK VS			no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.	
239	11-07-2025	Interlocutory Application (I.B.C)	710102059572025	COMPANY PETITION IB (IBC)/953(PB)2018	M/S HANUNG TOYS AND TEXTILES LIMITED SILICON RETAIL SOLUTIONS	Sec 60(5)	11-07-2025	memo parties missed 4 incomplete file uploaded 5. only 4 pages uploaded 6 vakalatanama missed	Amol
	11-07-2025	Interlocutory Application (I.B.C)	710102059602025	COMPANY PETITION IB (IBC)/36(ND)2025	VS M/S HANUNG TOYS AND TEXTILES LIMITED	Sec 60(5)	11-07-2025	no of objection 1. wrong file uploaded 2. kindly file in additional document this is reply not file in application	HARSHIT RATRA
240	11-07-2025	Interlocutory Application (I.B.C)	710102059552025	COMPANY PETITION IB (IBC)/876(ND)2020	MANISH VALECHA VS AYYAGARI VISHWANANDHA SARMA	Section 60(5)	11-07-2025	no of objection 1 1 rs court fee missed in vakalatanama. 2 pagination missed in book marking as per index	Naveen Kumar
241						Sections		no of objection 1. missed counsel detail in volume wise index with sign in volume 1 and 2 2 true copy missing of annexures pages in volume 1 and 2 3 date	
242	11-07-2025	Interlocutory Application (I.B.C)	710102059662025	COMPANY PETITION IB (IBC)/156(PB)2021	AXIS BANK LIMITED VS SURENDRA RAJ GANG	60(5)/Regula tion 13	14-07-2025	missed in vakalatanama 4 25 rs welfare and 3 rs court fee missed in vakalatanama. no of objection 1. please merge the file and to make	Mitakshara Goyal
242	44.07.5555	Interlocutory		COMPANY PETITION IB	MADHU AHUJA VS SPAZE	000(=)	44 07 0000	volume 2. not file separately as you file if you have any doubt regarding these objection please contact to	
243		Application (I.B.C)	710102059522025	(IBC)/284(PB)2021 COMPANY PETITION IB	LOGIC BUILDTECH PRIVATE		11-07-2025	registry Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you	Abhijeet
244	29-03-2025	Company Appeal (IBC)	710102026002025	(IBC)/440(ND)2021	LIMITED VS MANOHAR LAL VIJ JAI DWARKA AUTOMOBNILES	Section 60(5) Sections	03-07-2025	contact help desk 011-24363846 we will Help you Sorry for the inconvenience due to NIC Technical	SIDDHARTH SHARMA
	05-05-2025	Interlocutory Application (I.B.C)	710102038492025	COMPANY PETITION IB (IBC)/397(ND)2024	VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	60(5)/Regula tion 13	03-07-2025	issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish tripathi
245		Interlocutory		COMPANY PETITION IB	ALOK KUMAR AGARWAL VS HERO ELECTRIC VEHICLES	Reg. 15 of IBBI (Liq.) Regulation		no of objection 1. case type wrong 1. book marking	
246	11-07-2025	Application (I.B.C)	710102059652025	(IBC)/1344(PB)2018	PRIVATE LIMITED	2016	14-07-2025	mandatory as per index with pagination no of objection 1. book marking mandatory as per	Aadil Khan
240	11-07-2025	Interlocutory Application (I.B.C)	710102059962025	COMPANY PETITION IB (IBC)/1058(ND)2018	RAH WELFARE ASSOCIATION VS M/S. RED APPLE BUYERS WELFARE ASSOCIATION SRA	Rule 11 of NCLT, 2016	14-07-2025	index with pagination 2. section mismatched online and pdf 3. annexures page true copy page no 34 to 37 4 page no 11 to 30 missed true copy 5 page no 46 to 75	MRINAL HARSH VARDHAN
247	11-07-2023	Application (i.b.o)	710102033302023	(150)/1000(ND)2010	RAH WELFARE ASSOCIATION	NOL1, 2010	14-07-2020	no of objection 1. section mismatched online and pdf	MININAL HAROH VARDHAR
	11-07-2025	Interlocutory Application (I.B.C)	710102059972025	COMPANY PETITION IB (IBC)/1058(ND)2018	VS M/S RED APPLE BUYER WELFARE ASSOCIATION	Rule 11 of NCLT, 2016	14-07-2025	2. page no 11 to 36 missed true copy of annexure pages	MRINAL HARSH VARDHAN
248		0710102011382025(No.o		INTERLOCUTORY APPLICATION				NO. of Objections. 1. Compliance Order Dated	
249	11-07-2025	f Docs 1)	0710102011382025/2	(I.B.C)/656(ND)2025	SHIVANAND CHAUDHARY	Section 12(2)	14-07-2025	21.05.2025 is missed in PDF.	Kanika Singhal
240	40.07.0005	0710102006562022(No.o	074040000055000040	CONTEMPT PETITION(COMPANIES	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL	0 405	44.07.0005	no. of objections. 1. True copy sign missed Page no. 1 to 46 and 51 to 117 in PDF. 2. Not Readable Page no. 157, 158, 159, 210. 3. In Vol 2 Bookmarking Mandatory.	
250	12-07-2025	f Docs 3)	0710102006562022/10	ACT)/2(PB)2022 TRANSFER	TRADE EXPOCENTRE LTD	Sec 425 Rule16(d),N CLT	14-07-2025	Provide a Proof of Service in Email Format. No of objection 1. Counsel details missed in index. 2.	gauravmliberhan
	12-07-2025	0710102047622025(No.o f Docs 2)	0710102047622025/4	APPLICATION (IBC)/35(PB)2025	SVL LIMITED VS. WELLMAN COKE INDIA LIMITED	Rules,2016	14-07-2025	MCLT last compliance order missed in pdf 3. Sign missed on page no 1,2,4	J&M Legal
251					MR. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL OF NYSA COMMUNICATION PRIVATE LIMITED VSMR. PUNEET KUMAR MEMBER OF THE SUSPENDED BOARD OF			No. of objections. 1. True Copy sign missed Page no. 6 to 156, 206 to 318, 339 to 357, 359 to 363, 395, 429 to 558, 559 to 586, 588 to 595, 597 to 624, 627 to 630, 634 to 665, 669 to 680, 682 to 692, 694 to 715, 725 to 728,	·
	10-07-2025	0710102005262024(No.o f Docs 6)	0710102005262024/5	INTERLOCUTORY APPLICATION (I.B.C)/643(ND)2024	DIRECTORS NYSA COMMUNICATIONS PRIVATE LIMITED	19(2)	14-07-2025	731 to 738, 739 to 763 and 765 to 792, 795 to 798, 802 to 812, 795 to 798, 814 to 829, 833 to 843 and 894 to 900 in PDF	negimilan04

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253	10-07-2025	i Docs 2)	0710102035032025/2	(I.B.C)/2022(ND)2025	CENTRAL BANK OF INDIA VS.	Sec 60(5)	14-07-2025	no. of objections. 1. OCK Missed in PDF.	ADVSHTAM
		0710102108482024(No.o		COMPANY PETITION IB	BHAVYA GOLD PRIVATE	IBC under		No of objection 1. Index and bookmarking mandatory	
	10-07-2025	f Docs 1)	0710102108482024/5	(IBC)/11(ND)2025	LIMITED	Sec 7	14-07-2025	in pdf.	bkmdelhi
254				TRANSFER	VINIYOGAA DISTRIBUTION SERVICES LIMITED VS.	Rule16(d),N CLT		No of objection 1. Need NCLT last compliance order 2.	
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255					MR ASHOK KUMAR GULLA VS				
					PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL	Application under any			
				INTERLOCUTORY	BANK OF COMMERCE VS	other			
		0710204174332019(No.o		APPLICATION	LOTUS AUTO ENGINEERING	provisions -			
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256				INTERLOCUTORY	FINANCIAL CREDITORS OF M/S VA REALCON PVT LTD VS.				
		0710102087132024(No.o		APPLICATION	VA REALCON PRIVATE			No. of objections. 1. OCR Missed in page no 63 to 71 in	
	10-07-2025	f Docs 3)	0710102087132024/1	(I.B.C)/5057(ND)2024	LIMITED		14-07-2025	PDF. 2. 25 Rupees welfare Ticket Missed in PDF.	Priamvada Surolia
257				001404107	INCOME TAX OFFICER VS.	Sec 252 (3) -			
		0710102004972025(No.o		COMPANY APPEAL(COMPANIES	REGISTRAR OF COMPANIES (OPTIMAX OVERSEAS PVT.	By Government		no. of objections. 1. Annexure A is incomplete Page	
	11-07-2025		0710102004972025/2	ACT)/20(ND)2025	LTD.)		14-07-2025	no. 5 and 7 missing in PDF.	itdpuneetrai
258		•		, , ,	CENTRAL BANK OF INDIA VS.			•	•
	40.07.0005	0710102108462024(No.o	0740400400400410	COMPANY PETITION IB	P.L.B. INFRASTRUCTURE	IBC under	44.07.000	No of objection 1. Bookmarking and index missed in	
259	10-07-2025	f Docs 1) 0710102092722022(No.o	0710102108462024/2	(IBC)/14(ND)2025 COMPANY PETITION IB	PRIVATE LIMITED	Sec 7	14-07-2025	pdf	bkmdelhi
233	09-07-2025	,	0710102092722022/8	(IBC)/850(ND)2022	SANJIVV NARULAA	Section 94(1)	14-07-2025	no. of objections. 1. OCR Missed in PDF.	Shiv1982
260				INTERLOCUTORY				no. of objections. 1. True copy sign missed Page no	
	40.07.0005	0710102046372025(No.o	07404000400700070	APPLICATION	ANAMIKA KATARIA VS.	000(5)	44.07.000	15,16, 20 to 52, 77 to 85 and 87 to 99 in PDF. 2. Remove	D
261	10-07-2025	f Docs 2)	0710102046372025/2	(I.B.C)/2696(ND)2025	KAUTILYA FINANCE BV	Sec 60(5)	14-07-2025	Blank page No 54 In PDF. no. of objections. 1. OCR missed Page no 13 to 15 in	Pranjit365
201				COMPANY PETITION		Sec.		PDF. 2. True Copy Sign missed Page no 1 to12 and 16	
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262					PASHUPATI FACILITY &				
					MANAGEMENT SERVICES				
		0710102056252024(No.o		COMPANY PETITION IB	PRIVATE LIMITED VS. PRODOT	IBC under		no. of objections. 1. Board Resolution Missed in pdf as	
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263					UNION OF INDIA THROUGH SERIOUS FRAUD				
				COMPANY PETITION	INVESTIGATION OFFICE VS.				
		0710102068612020(No.o		(COMPANIES	AMB BUILDPROP PVT LTD &				
004	09-07-2025	f Docs 2)	0710102068612020/32	ACT)/98(PB)2021	ORS	Sec 241 (2)	11-07-2025	No of objection 1. Bookmarking missed in pdf	sfioncit
264					IDBI BANK LIMITED VS. SHRI.VENKATASUBRAMANIAN				
					RAMAN ,IDBI BANK LIMITED	Rule16(d),N			
				TRANSFER	vs.	CLT			
	13-03-2025	0710102022052025(No.o	0710102022052025/2	APPLICATION	SHRI.VENKATASUBRAMANIAN RAMAN	Rules,2016	11_07_2025	No. of objections. 1. Bookmarking Mandatory. 2. True copy sign missed Page no. 6-8 in PDF.	
265	13-03-2025	f Docs 0)	01 10102022052025/2	(IBC)/14(PB)2025	LINDE INDIA LIMITED VS.	IBC	11-07-2025	copy sign missed rage no. 6-8 in PDF.	
					VIKAS GARG/OFFICIAL				
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	04 05 0000	0710102040282023(No.o	0740402040222224	APPLICATION	ENGINEERING INDUSTRIES	See 60(5)	40 07 0005	No of objection 1. 3rs court fees missed in	
266	01-05-2023	I DOCS U)	0710102040282023/4	(I.B.C)/2513(ND)2023	LIMITED	Sec 60(5)	10-07-2025	vakalatnama 2. bookmarking missed in pdf	
200					IN THAT MATTER OF: MIS				
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		0710204174352019(No.o		INTERLOCUTORY APPLICATION	LIQUIDATOR/APPLICANT VERSUS CANARA BANK &	under any other		no of objection. 1. wrong file. 2. you can file as	
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267				INTERLOCUTORY	MD DUDIN CURTA VE ME				
		0710102044732025(No.o		APPLICATION	MR DHRUV GUPTA VS. MR SARVESH KASHYAP				
	08-07-2025		0710102044732025/1	(I.B.C)/2570(ND)2025	RESOLUTION PROFESSIONAL	Sec 60(5)	10-07-2025	no. of objections. 1. Numbering missed in Index.	rakesh@12
268	00-07-2023	1 0003 2)	07 10 1020447 32023/1	(I.B.C)/25/ 0(I4D)2025	MR NARINDER KUMAR	360 00(3)	10-07-2023	no. or objections. 1. Numbering missed in maex.	Takesii@12
				INTERLOCUTORY	BANSAL VS. MR SARVESH				
		0710102044742025(No.o		APPLICATION	KASHYAP RESOLUTION				
	08-07-2025		0710102044742025/1	(I.B.C)/2563(ND)2025	PROFESSIONAL	Sec 60(5)	10-07-2025	no. of objections. 1. Missed Vakalatnama in PDF.	rakesh@12
269		,				. ,			
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		0710102044722025(No.o		APPLICATION	VS. MR SARVESH KASHYAP				
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270									
				201474111/	DPRIDE INFRAHOMES				
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271	00-07-2025	1 0005 2)	07 10 1020426 12024/5	AC1)/162(ND)2024	NCT OF BELHI AND HARTANA	360 252 (1)	10-07-2025	missed dt. 24.04.2025 as per mention in maex PDF.	SANJEEV_K
271				CA(A) MERGER AND		Sub-section			
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272		,		, , , ,	NAVNEET KUMAR GUPTA			, , , , , , , , , , , , , , , , , , ,	
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					INFRASTRUCTURE LIMITED				
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				INTERLOCUTORY	VITRAN NIGAM LIMITED				
		0710102039842025(No.o	0740402020242025/2	APPLICATION	THROUGH THE EXECUTIVE	Section 44	10 07 2025	no. of objections. 1. Bookmarking Mandatory. 2.	noltovirologyer
273	08-07-2025	I DUCS 2)	0710102039842025/3	(I.B.C)/2279(ND)2025	ENGINEER	Section 14	10-07-2025	Vakalatnama Missed in PDF.	ncltaviralsaxena
213				INTERLOCUTORY				no. of objections. 1. Bookmarking Mandatory in PDF.	
		0710102022102025(No.o		APPLICATION	AXIS BANK LIMITED VS. VEE	Rule 11 of		2. 3 Rupees Court Fee missed on Vakalatnama in PDF.	
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274				COMPANY PETITION		Sec.		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	
		0710102105242023(No.o		(COMPANIES	DIVYA BHASIN VS. ADRIA	241(1),Sec.		No of objection 1. Index and bookmarking mandatory	
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275									
				COMPANY PETITION		Sub-Section		no. of objections. 1. Bookmarking Mandatory. 2. Index	
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070	09-07-2025	f Docs 1)	0710102022382025/1	ACT)/55(ND)2025	LIMITED	Section 66.	10-07-2025	B in PDF.	ragarwal281
276				CD(AA) MEDCED AND		600 000 000			
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277	00-01-2020	1 2003 21	01 10 102030 132023/2	ANTES ACT //43(ND)2023	SERVICES PRIVATE LIMITED	MOLIOII	10-01-2023	missed in put. 5. Sign missed on every page	parcitations
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278						Coatio-			
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279		•		INTERLOCUTORY	KISHAN LAL ARORA VS. IDBI			No of objection 1. true copy and sign missed in	
		0710102028002025(No.o		APPLICATION	TRUSTEESHIP SERVICES			annexure page no 20 to 52, 77 to 85, 87 to 99 2. Delete	
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280				INTERLOCUTORY	1	1		1	
200		0710102032342025(No.o		APPLICATION	PRUDENT ARC LIMITED VS.			No of objection 1. order dated 03.07.2025 missed in	
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281		,		, , ,	AUDE PRIYA DONATELLE	, ,			
				COMPANY PETITION	WACZIARG EP ENGEL VS	Sec.			
	40 44 004	0710200413922017(No.o	0740000440000047440	(COMPANIES	NEEMRANA HOTEL PVT LTD &		40.07.000	no. of objections 1. Bookmarking Mandatory . 2. Index	
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282		0710102064282021(No.o		COMPANY PETITION (COMPANIES	UNION OF INDIA VS. SH.			welfare ticket and 3rs court fees missed in	
	09-07-2025		0710102064282021/37	ACT)/183(ND)2021	SUMAN CHADHA	Sec 241 (2)	10-07-2025	vakalatnama	sfionclt
283		,				Application			
				COMPANY PETITION	GURVINDER SINGH SURI AND	under any			
		0710200400822013(No.o		(COMPANIES	ORS VS M.K SACHDEVA	other		No of objection 1. copy of order dated 24.10.2025	
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284		0710102035282024(No.o		RESTORED COMPANY PETITION	CORPORATION BANK VS. M/S PATNA HIGHWAY PROJECTS	IBC under		no. of objections. 1. OCR missed Annexure Page no 1 to 34 and 66 to 243 in PDF 2. Need Page no 34	
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286									
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287		. 2000 2,	0.1010200011202110	INTERLOCUTORY	CAPITAL BUILDERS VS.	Sections		or oxional in mask images in pur	
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288	00 07 0005	0710102022982024(No.o	0740400000000004/7	COMPANY PETITION IB	UNIVERSAL JOURNEYS INDIA	IBC Under	40.07.0005	as of chications 4 Poolsmonking Manufatancia DDF	Di d@0000
289	08-07-2025	f Docs 2)	0710102022982024/7	(IBC)/147(ND)2024	PRIVATE LIMITED	Sec 10	10-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF.	Ravinder@2023
209				CA(A) MERGER AND		Sub-section			
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290								no. of objections. 1. Bookmarking Mandatory. 2.	
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291	09-07-2025	1 0005 2)	07 10 1020 10002025/2	(I.B.C)// 99(ND)2029	BANK INDIA LIMITED	Sec 60(5)	10-07-2025	no. of objections. 1. Sign missed on every page in	Salialiuoos
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292		074040004500005(1)		COMPANY DETITION ID	IDBI TRUSTEESHIP SERVICES				
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293	00-07-2023	1 0003 2)	07 10 102043002023/1	(100)/300(140)/2023	VIMSAR PRODUCTS PRIVATE	Section 93(1)	10-07-2023	IIIISSEU III FDI	Franjitsos
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294									
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295	JUI -ZUZJ	. 2000 01	J. 13 102000302020/2	INTERLOCUTORY	LO. HOLOGICO FVI LID		55-01-2025		araaai bariii ei
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296						Application			
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297								No. of objections. 1. order dated 08.05.2025 missed in	
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298					RAMA POWER AND STEEL				
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299				COMPANY PETITION	MR. SHUBH GAUTAM VS.				
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305	07-07-2025	T DOCS 1)	0710102097972024/3	(I.B.C)/5895(ND)2024	GOPI RAM AGGARWAL	IBC Sec.	08-07-2025	PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
500				COMPANY PETITION		241(1),Sec.		no. of objections 1. Bookmarking Mandatory in PDF. 2.	
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١.	07-07-2025	0710102098002024(No.o	0710102098002024/4	APPLICATION	SUMAN KUMAR VERMA VS.	provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
307	07-07-2025	I Docs 1)	0710102096002024/4	(I.B.C)/5919(ND)2024	PINKI GARG	Application	00-07-2025	PDF. 2. Date not mention on vakalathama.	CWASKVERWA
507						under any			
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		0710102097962024(No.o		APPLICATION	SUMAN KUMAR VERMA VS.	provisions -		no. of objections. 1. Need Index and Bookmarking in	
	07-07-2025	f Docs 1)	0710102097962024/4	(I.B.C)/5902(ND)2024	GEETA DEVI GARG	IBC	08-07-2025	PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
308				INTERLOCUTORY					
	05 07 0005	0710102067702024(No.o	0740400007700004/0	APPLICATION	SUKAM POWER SYSTEMS	0 00(5)	00 07 0005	no. of objections. 1. Not Readable Page no. 12 and 14	CUITDA MALUOTDA
309	05-07-2025	f Docs 2)	0710102067702024/3	(I.B.C)/3995(PB)2024	LIMITED VS. DCB BANK	Sec 60(5) Application	08-07-2025	in PDF.	CHITRA.MALHOTRA
309						under any			
				INTERLOCUTORY		other			
		0710102098012024(No.o		APPLICATION	SUMAN KUMAR VERMA VS.	provisions -		no. of objections. 1. Need Index and Bookmarking in	
	07-07-2025	f Docs 1)	0710102098012024/4	(I.B.C)/5920(ND)2024	PRAVEEN KUMAR GARG	IBC	08-07-2025	PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
310						Application			
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	07-07-2025	0710102098022024(No.o	0710102098022024/4	(I.B.C)/5896(ND)2024	SUMAN KUMAR VERMA VS. SUSHIL KUMAR JINDAL	provisions - IBC	08-07-2025	no. of objections. 1. Need Index and Bookmarking in PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
311	JU! -LULU	1 2003 1)	J 0 102030022024/4	(D.O)10000(ND)2024	COUNTY TOWAR SINDAL	Application	30-01-2023	1 51. 2. Sate not mention on varaidulana.	O MADICE ENITA
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	07-07-2025	f Docs 1)	0710102097982024/3	(I.B.C)/5894(ND)2024	MANOJ KUMAR	IBC	08-07-2025	PDF. 2. Date not mention on Vakalatnama.	CMASKVERMA
312								no. of objections. 1.True Copy Sign missed in	
				INTERLOCUTORY				annexure Page no -1 to 36, 70,74, 76, 82, 84 to 86, 89 to	
		0710102083012022(No.o		INTERLOCUTORY APPLICATION	CANARA BANK VS. OP GUPTA			93 and 108 and 114. 2. Pagination missed in Bookmarking in PDF. 3. Not readable page no- 50 and	
		f Docs 2)	0710102083012022/2	(I.B.C)/5716(PB)2022	CONTRACTORS PVT LTD	Sec 66(1)	08-07-2025	66 in PDF.	kislayamishra
313		. = 300 =,		INTERLOCUTORY		-55 55(1)	20 0. 2020		
		0710102007552025(No.o		APPLICATION	ISHAN SINGH VS. SPAZE			no. of objections 1. Sign missed Annexure page	
	07-07-2025	f Docs 3)	0710102007552025/28	(I.B.C)/440(ND)2025	TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no.193 to 264 in PDF.	naman.joshi@CJSlegal
314				INTERLOCUTORY					
	07.07.005	0710102007552025(No.o	0740400007==000=(50	APPLICATION	ISHAN SINGH VS. SPAZE	0 00(5)	07 07 0005	no. of objections 1. Sign missed Annexure page	
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245		l .			MR. AVINASH KUMAR	Application			
315					THE PROPERTY OF THE PROPERTY O	Application	1		
315				INTERLOCATORY		under anv			
315		0710102043102025(No.o		INTERLOCATORY APPLICATION(COMPAN	RESOLUTION PROFESSIONAL OF M/S GLOW INFOCOM	under any other		no. of objections. 1.Index missed in PDF. 2. Affidavit	
	20-05-2025		0710102043102025/1		RESOLUTION PROFESSIONAL	-	07-07-2025	no. of objections. 1.Index missed in PDF. 2. Affidavit missed in PDF as per mention on Online portal.	
1		f Docs 0)	0710102043102025/1	APPLICATION(COMPAN IES ACT)/171(ND)2025 INTERLOCUTORY	RESOLUTION PROFESSIONAL OF M/S GLOW INFOCOM PRIVATE LIMTED & ORS	other	07-07-2025	missed in PDF as per mention on Online portal.	
316		f Docs 0) 0710102007552025(No.o	0710102043102025/1 0710102007552025/28	APPLICATION(COMPAN IES ACT)/171(ND)2025	RESOLUTION PROFESSIONAL OF M/S GLOW INFOCOM	other	07-07-2025 07-07-2025		naman.joshi@CJSlegal

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317	03-07-2025	0710102038372025(No.o	0710102038372025/2	INTERLOCUTORY APPLICATION	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE		07.07.2025	no. of objections. 1. bookmarking mandatory in PDF. 2. 3 Rupees court fee missed on Vakalatnama in PDF	manish shanker
318	03-07-2025	T DOCS 1)	0/101020383/2025/2	(I.B.C)/2320(PB)2025	(MORADABAD)	Sec 60(5)	07-07-2025	no. of objections. 1. Not Readable page no. 29 to 34,	manish_shanker
310	04-07-2025	0710200401652016(No.o f Docs 3)	0710200401652016/6	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	07-07-2025	216, 217, 243,243 and 244 in PDF. 2. OCR Missed page no. 89 to 91, 99, 131 to 137, 146,147, 164, 179 and 180. on PDF. 3. Translate page no 255 and 257 in Hindi to English in PDF.	gargonline
319				, ,		, ,			
200	05-07-2025	0710102052712024(No.o f Docs 2)	0710102052712024/4	COMPANY APPEAL(COMPANIES ACT)/136(ND)2024	VIJAY KUMAR JHA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		07-07-2025	No. of objections. 1. Order missed kindly filing in IA.	assentiojurix
320	04-07-2025	0710102062912024(No.o f Docs 2)	0710102062912024/7	INTERLOCUTORY APPLICATION (I.B.C)/3819(ND)2024	SANJIVV NARULAA	Application under any other provisions - IBC	07-07-2025	No of objection 1. Vakalatnama missed in pdf	advpallavsaxena
321	0.000			(MS CHANDRA BALA MODI &			no. of objections. 1. OCR missed on page no. 89 to 91,	
	04-07-2025	0710200401652016(No.o f Docs 3)	0710200401652016/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	07-07-2025	99,179 to 180 in PDF. 2. Not readable Page no. 149, 216, 217 and 242 to 244 in PDF. 3. Translate page 255 and 257 hindi to english in PDF.	gargonline
322	05-07-2025	0710102090912024(No.o f Docs 2)	0710102090912024/5	CP(AA) MERGER AND AMALGAMATION(COMP	PERFECT RELATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	07-07-2025	no. of objections. 1. Not readable Annexure page no. 32, 34, 38 and 40in PDF.	naresh@gmail.com
323	05-07-2025	1 DOCS 2)	07 10 1020909 12024/5	ANIES ACT)/87(ND)2024	PRIVATE LIMITED	WOLIOII	07-07-2025	32, 34, 36 dilu 40111 FDF.	naresn@gman.com
	20-05-2025	0710102043082025(No.o f Docs 0)	0710102043082025/1	COMPANY PETITION (COMPANIES ACT)/87(ND)2025	SAURABH GUPTA VS. ORRIS FOODS PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	07-07-2025	no. of objections. 1. not Readable Annexure 1 page no. 59 to 70 and 293 to 345 in PDF. 2. True copy sign missed in annexure Page no - 71 to 92, 97 to 104, 109 to 116, 118 to 190, 191 to 207, 212 to 226, 228 to 229 233 to 262, 268 to 272, 276 to 289, 293 349 in PDF. 3. OCR missed in page no. 293 to 296, 299	
324	05-07-2025	0710102018132025(No.o f Docs 1)	0710102018132025/2	EXECUTION PETITION/3(ND)2025	MRS. ELIZABETH CHAWLA VS. VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	07-07-2025	No. of objections. 1. Bookmarking Mandatory in PDF.	joshi.mayank3
325		0710102038372025(No.o		INTERLOCUTORY APPLICATION	MR. ANIL KOHLI BANKRUPTCY TRUSTEE FOR WASEEM AHMAD KHAN VSPUNJAB NATIONAL BANK THROUGH CHIEF MANAGER SH. AMITABH VERMA (RECOVERY HEAD) CIRCLE OFFICE			no. of objections. 1. Bookmarking Mandatory in PDF. True Copy sign missed page no. 20to 23 and 29. 2. page no 26-27 is not readable in PDF. 3. OCR missed page no. 53, 55, 99, 118, 120, 140 and 153 in PDF. 4. 3 Rs. Court Fees missed on Vakalatnama in PDF. 5. Mandatory Proof of Service in form of G-Mail Format in	
200	04-07-2025	f Docs 2)	0710102038372025/3	(I.B.C)/2320(PB)2025	(MORADABAD)	-	07-07-2025	PDF.	manish_shanker
326	04-07-2025	0710102109522023(No.o f Docs 1)	0710102109522023/24	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	07-07-2025	NO of objection 1. Bookmarking missed in pdf. 2. OCR missing in pdf 3. Sign missed on page no 7 to 38.	CYIPK2537A
327		0710102007552025(No.o		INTERLOCUTORY APPLICATION	ISHAN SINGH VS. SPAZE			no. of objections 1. Sign missed Annexure page	
	07-07-2025		0710102007552025/28	(I.B.C)/440(ND)2025	TOWERS PRIVATE LIMITED	Sec 60(5)	07-07-2025	no.193 to 264 in PDF.	naman.joshi@CJSlegal
328		0710102018172025(No.o		EXECUTION	MRS. ELIZABETH CHAWLA VS. EARL CHAWLA AND				
	05-07-2025		0710102018172025/2	PETITION/2(ND)2025	COMPANY PRIVATE LIMITED		07-07-2025	no. of objections. 1. Bookmarking Mandatory in PDF.	joshi.mayank3
329		0710102028872025(No.o	07404030000770007/0	INTERLOCUTORY APPLICATION	VIKRAM VISHAL MINHAS VS. STOCK HOLDING CORPORATION OF INDIA	Application under any other provisions -	07 07 0005	no. of objections. 1. need Index and bookmarking	niharikaanuut 22.5
330	04-07-2025	0710102103782024(No.o	0710102028872025/2	(I.B.C)/1695(ND)2025 COMPANY PETITION (COMPANIES	UNITECH HOLDINGS LIMITED VS. M/S ENTERTAINMENT CITY	IBC	07-07-2025	mandatory in PDF. No of objection 1. vakalatnama missed in reply with	niharikaagupta26@
331	07-12-2024	f Docs 0)	0710102103782024/4	ACT)/1(PB)2025	LIMITED CANARA BANK VS. KULDEEP	Sec. 59 Sections	07-07-2025	3rs court fees and 25rs welfare ticket	
	11-07-2025	0710102033902025(No.o f Docs 3)	0710102033902025/1	APPLICATION (I.B.C)/1906(ND)2025	VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	60(5)/Regula tion 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol

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-07-2025	0710102033902025(No.o f Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regula tion 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
-07-2025	0710102033902025(No.o f Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regula tion 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
-07-2025	0710102033902025(No.o f Docs 3)	0710102033902025/1	INTERLOCUTORY APPLICATION (I.B.C)/1906(ND)2025	CANARA BANK VS. KULDEEP VERMA LIQUIDATOR OF THE CORPORATE DEBTOR	Sections 60(5)/Regula tion 13	06-07-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	kuverma_ol
-07-2025	0710102033152025(No.o f Docs 1)	0710102033152025/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/160(ND)2025	MR. RAMESH GROVER S/O LATE SH. B.K. MALIK VS. MIS PGT COMPONENTS LTD	Rule 11 of NCLT	04-07-2025	no. of objections. 1. True Copy Sign Missed in Annexure Page no. 3 to 22 in PDF	swati@surbhi1
-07-2025		0710102025082025/5	COMPANY PETITION IB (IBC)/212(ND)2025	SHAILENDRA GUPTA VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	04-07-2025	No. of objections. 1.bookmarking Mandatory in PDF	ajaykumargupta
02 2025		0740402026492026/4			Section 05(1)	04 07 2025		
1-03-2025	1 Docs 0)	07 10 102023 102023/1	(IBC)/201(ND)2025	SIDHARTH CHAUHAN	Rule16(d),N	04-07-2025	Rupees wenare misseu in vakalatilalila in FDF.	
-07-2025	0710102039532025(No.o f Docs 3)	0710102039532025/2	TRANSFER APPLICATION (IBC)/30(PB)2025	MOHIT BALUJA VS. INFIGON VENTURES PRIVATE LIMITED	CLT Rules,2016 IBC	04-07-2025	no. of objections. 1. Date missed in Vakalatnama in PDF	Vidhan12
-07-2025	0710102010782024(No.o f Docs 1)	0710102010782024/1	APPLICATION (I.B.C)/1168(ND)2024	SWATANTRA KUMAR SINGH VSPRADEEP TAYAL	Sec 43(1) r/w Sec 44 (1)	04-07-2025	no. of objections. 1. not readable page no 12 in PDF	harshitkumarrawat
-07-2025	0710102041472025(No.o f Docs 1)	0710102041472025/2	INTERVENTION PETITION (IBC)/40(ND)2025	SUPERTECH GOLF COUNTRY WELFARE ASSOCIATION VSPUNJAB & SIND BANK	Sec 60(5)	04-07-2025	no. of objection. 1. Requirement of Index and Bookmarking in PDF.	advanshulsharma
07 2025	0710102018342024(No.o	0740402040242024444	COMPANY PETITION (COMPANIES	MANISH KUMAR VS. EAZYAPP	Sec. 50	04.07.2025	no. of objections. 1. Pagination is mandatory in PDF. 2. Remove Extra PDF on online portal. 3. True copy signed missed page no. 24 to 36 in PDF. 4. OCR	novitoo b
-07-2025	T DOCS 2)	0/10102018342024/14	AC1)/50(ND)2024	TECH PRIVATE LIMITED	Sec. 59	04-07-2025	Missed Page no. 10 to 19 in PDF.	paritosh
-07-2025	0710102099312024(No.o f Docs 2)	0710102099312024/7	CP(AA) MERGER AND AMALGAMATION(COMP ANIES ACT)/98(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-07-2025	No of objection 1. Index and bookmarking missed in pdf	avinash.kaur
-07-2025	0710102025632024(No.o f Docs 3)	0710102025632024/4	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	04-07-2025	no. of objections. 1. Bookmarking incomplete vol 1 and Mandatory Bookmarking Vol 2 in PDF. 2. OCR Missed In Page no .1 to 40 and 156 to 180 and 184 to 208, 211 to 262 in PDF. 3. True Copy Sign missed Page 47 to 153 and 181 to 183 and 262 in PDF.	ukcaandpartners
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-07-2025	0710102018172025(No.o f Docs 1)	0710102018172025/1	EXECUTION PETITION/2(ND)2025	EARL CHAWLA AND COMPANY PRIVATE LIMITED	Sec 424 (3)	04-07-2025	no. of objections. 1. bookmarking mandatory in PDF. 2. True Copy Sign Missed on Page no- 3 to 24 in PDF	joshi.mayank3
		0710102018172025/1 0710102044462025/1			Sec 424 (3) Sec 60(5)	04-07-2025	True Copy Sign Missed on Page no- 3 to 24 in PDF No of objection 1. 3rs court fees and 25 rupees welfare	joshi.mayank3 Animesh1130
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-07-2025	f Docs 1) 0710102044462025(No.o f Docs 1) 0710102042612024(No.o f Docs 1) 0710102044462025(No.o	0710102044462025/1	PETITION/2(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2025 COMPANY APPEAL(COMPANIES ACT)/162(ND)2024	COMPANY PRIVATE LIMITED VIVEK KUMAR VS. RAMESH BHAI BHIM JI BHAI PATEL DPRIDE INFRAHOMES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 60(5)	04-07-2025	2. True Copy Sign Missed on Page no- 3 to 24 in PDF No of objection 1. 3rs court fees and 25 rupees welfare fees missed in vakalatnama no. of objections. 1. copy of the order dated 24.04.2025 is missed in PDF as per mention on Index. 2. Pagination missed in bookmarking in PDF. No of objection 1. 3rs court fees and 25 rupees welfare	Animesh1130
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	01-07-2025	0710102048452024(No.o f Docs 2)	0710102048452024/9	(COMPANIES ACT)/116(ND)2024	DIGITAL MEDIA PRIVATE LIMITED	241(1),Sec. 242(4)	04-07-2025	no. of objections. 1.OCR Missed Page no. 2 to 4, 8 to 13 and 16 to 24 and 37 in this PDF.	vaibhavtyagi
352	02-07-2025	0710102018132025(No.o f Docs 1)	0710102018132025/1	EXECUTION PETITION/3(ND)2025	MRS. ELIZABETH CHAWLA VS. VANTAGE CONSTRUCTION PRIVATE LTD	Sec 424 (3)	04-07-2025	no. of objections. 1. Bookmarking mandatory in PDF 2. True Copy Sign Missed in Annexure Page No 2 to 23 in PDF.	joshi.mayank3
353	02-07-2025	0710102046372025(No.o f Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon\\\blue{ble Adjudicating} Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon\\ble Appellate Tribunal missed in pdf.	Abhirun Dasgunta
354		0710102014252023(No.o	0710102014252023/7	COMPANY PETITION (COMPANIES ACT)/47(PB)2023	SOHO LIMITED VS. WISDOM TREE FOUNDATION		04-07-2025	no. of objections. 1. 3 Rupee Court fee missed on Vakalatnama.	Asim up Buoguptu
355	01-07-2025	0710102079492024(No.o	0710102079492024/4	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w	04-07-2025	no. of objections. 1. Delete Extra PDF. 2. Sign missed in Index and page 1to 4 in PDF.	swati@surbhi1
356		0710102007482025(No.o	0710102007482025/17	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,6 0(5),66/Regul	04-07-2025	no. of objection. 1. Page 42 and 44 need translate in hindi to English	kushalbansal
357	02-07-2025	0710102046372025(No.o f Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon\\\bar{ble} Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon\\\bar{ble} bappellate Tribunal missed in pdf.	Abhirup Dasgupta
358	02-07-2025	0710102046372025(No.o f Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV		04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon\\\begin{array}{c} ble Adjudicating Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon\\\begin{array}{c} ble Appellate Tribunal missed in pdf.	
359	02-07-2025	0710102046372025(No.o f Docs 2)	0710102046372025/1	INTERLOCUTORY APPLICATION (I.B.C)/2696(ND)2025	ANAMIKA KATARIA VS. KAUTILYA FINANCE BV	Sec 60(5)	04-07-2025	No of objection: 1. Compliance of order dated 03.06.2025 passed by this Hon\\\blue{ble Adjudicating} Authority missed in pdf. 2.Order dated 10.02.2025 passed by Hon\\ble Appellate Tribunal missed in pdf.	Abhirup Dasgupta
360	03-07-2025	0710102053692025(No.o f Docs 1)	0710102053692025/1	INTERLOCUTORY APPLICATION (I.B.C)/3094(ND)2025	VIVEK KUMAR VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF PIYUSH COLONISERS LTD	Sec 60(5)	04-07-2025	No of objection 1. Index and bookmarking missed in pdf 2. 3rs court fees and 25 rupees welfare fees missed in vakalatnama	Animesh1130
361	03-07-2025	0710102053692025(No.o f Docs 1)	0710102053692025/2	INTERLOCUTORY APPLICATION (I.B.C)/3094(ND)2025	VIVEK KUMAR VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF PIYUSH	Sec 60(5)	04-07-2025	No of objection 1. 3rs court fees and 25 rupees welfare ticket missed in vakalatnama	Animesh1130
362		0710102037172025(No.o		INTERLOCUTORY APPLICATION	COLONISERS LTD NARENDRA KUMAR SHARMA INTERIM RESOLUTION PROFESSIONAL VS. MR. DINESH MAHA IAN			no. of objections. 1. order dated 09.05.2025 missed in PDF	
363	03-07-2025 16-05-2025	0710102013612025(No.o	0710102037172025/1 0710102013612025/3	(I.B.C)/2129(ND)2025 INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	DINESH MAHAJAN PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT		04-07-2025 03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	associate.amc
	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf.	simonbenjamin
365	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	INTERLOCUTORY APPLICATION (I.B.C)/764(ND)2025 INTERLOCUTORY	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF ENFORCEMENT PRAMOD KUMAR SHARMA VS.	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf. No of objection 1.Bookmarking mandatory in pdf.	simonbenjamin
	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	APPLICATION (I.B.C)/764(ND)2025 INTERLOCUTORY	DIRECTORATE OF ENFORCEMENT PRAMOD KUMAR SHARMA VS.	Sec 60(5)	03-07-2025	2.Vakalatnama compulsory in reply. 3. Affidavit missing in reply. 4. OCR missed in pdf. No of objection 1.Bookmarking mandatory in pdf.	simonbenjamin
	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	APPLICATION (I.B.C)/764(ND)2025 INTERLOCUTORY	DIRECTORATE OF ENFORCEMENT PRAMOD KUMAR SHARMA VS.	Sec 60(5)	03-07-2025	No of objection 1.Bookmarking mandatory in pdf.	simonbenjamin
	16-05-2025	0710102013612025(No.o f Docs 3)	0710102013612025/3	APPLICATION (I.B.C)/764(ND)2025	DIRECTORATE OF ENFORCEMENT	Sec 60(5)	03-07-2025	2. Vakalatnama compulsory in reply. 3. Affidavit	simonbenjamin

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369				INTERLOCUTORY	PRAMOD KUMAR SHARMA VS.			No of objection 1.Bookmarking mandatory in pdf.	
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370	16-05-2025	T Docs 3)	0710102013612025/3	(I.B.C)/764(ND)2025	ENFORCEMENT	Sec 60(5)	03-07-2025	missing in reply. 4. OCR missed in pdf.	simonbenjamin
3/0		0710102013612025(No.o		INTERLOCUTORY APPLICATION	PRAMOD KUMAR SHARMA VS. DIRECTORATE OF			No of objection 1.Bookmarking mandatory in pdf. 2.Vakalatnama compulsory in reply. 3. Affidavit	
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371	10-03-2023	0710102038122025(No.o	07 10 1020 130 12023/3	COMPANY PETITION IB	BANK OF INDIA LIMITED VS.	IBC under	03-07-2023	No of objection 1. Compliance Of Order Dated	Simonbenjamin
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372		0710102038122025(No.o		COMPANY PETITION IB	BANK OF INDIA LIMITED VS.	IBC under		No of objection 1. Compliance Of Order Dated	
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373				INTERLOCUTORY	PRAMOD KUMAR SHARMA VS.			No of objection 1.Bookmarking mandatory in pdf.	
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374		0710102038122025(No.o		COMPANY PETITION IB	BANK OF INDIA LIMITED VS.	IBC under		No of objection 1. Compliance Of Order Dated	
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375		0710102038122025(No.o		COMPANY PETITION IB	BANK OF INDIA LIMITED VS.	IBC under		No of objection 1. Compliance Of Order Dated	
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376						Castian			
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377		,		, , , , , , , , , , , , , , , , , , , ,					1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
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379	09-07-2025	T DOCS 2)	0710102022372025/3	(I.B.C)/1313(ND)2025	INFRA ENGINEERS PVT. LTD.	Section 60(5)	02-07-2025	no. of objections. 1. Vakalatnama mandatory in reply.	CSGAURAVJOSHI
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382	09-07-2025	f Docs 1)	0710102030242025/3	APPLICATION(IBC)(PLA N)/22(ND)2025 INTERLOCUTORY	ARJUN PURI	Sec 30	02-07-2025	missed in pdf	kushalbansal
382		f Docs 1) 0710102030242025(No.o		APPLICATION(IBC)(PLA N)/22(ND)2025 INTERLOCUTORY APPLICATION(IBC)(PLA	ARJUN PURI RAJENDER KUMAR JAIN VS.			missed in pdf NO of objection 1. compliance order dated 23.04.2025	
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401		0740400405000040/N		COMPANY PETITION	M/S. NARESH GUPTA & ANR.				
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400	30-06-2025	f Docs 2)	0710102405982018/24	ACT)/145(ND)2018	ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra
402	20 00 0005	0710102036402025(No.o	07404000004000054	COMPANY PETITION IB	THE CANARA BANK LIMITED	04: 05(4)	04 07 0005	no. of objection. 1. Incomplete Bookmarking. 2. OCR	DIV4004
400	30-06-2025	f Docs 2)	0710102036402025/1	(IBC)/271(ND)2025	VS. SONIA RASTOGI	Section 95(1)	01-07-2025	Missed Page no.38 to 43 Page in PDF	DIV1991
403				COMPANY PETITION		C		no of chications 4 Bookmarking Mandaton, in DDE	
		0740402040222025/No			CHANDAN KICHODE CHADMA	Sec.		no. of objections. 1. Bookmarking Mandatory in PDF.	
	04 07 2025	0710102010322025(No.o	0740402040222025/2	(COMPANIES		241(1),Sec.	04 07 2025	2. Vakaltnama mandatory in PDF. 3. True Copy Sign missed Page no. 1 to 13 and 19 to 21 in PDF	Novem04
40.4	01-07-2025		0710102010322025/2	ACT)/20(ND)2025	VS. DINESH BENIWAL	242(4)	01-07-2025		Naren01
404	20 00 0005	0710102036312025(No.o	07404000000040005/4	COMPANY PETITION IB	THE CANARA BANK LIMITED	04: 05(4)	04 07 0005	no. of objections. 1. Incomplete Bookmarking in PDF.	DIV4004
405	30-06-2025	f Docs 2)	0710102036312025/1	(IBC)/272(ND)2025	VS. DEEPAK RASTOGI	Section 95(1)	01-07-2025	2. OCR Missed page no. 29 to 36 in PDF	DIV1991
405		0740400405000040/N		COMPANY PETITION	M/S. NARESH GUPTA & ANR.				
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400	30-06-2025	T DOCS 2)	0710102405982018/24	ACT)/145(ND)2018	ORS.	Sec. 241(1)	01-07-2025	No of objection 1. Kindly file Petition	advocatesumitbatra
406		07404004050004041		COMPANY PETITION	M/S. NARESH GUPTA & ANR.				
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407						Application			
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				INTERLOCUTORY		other			
		0710102029822025(No.o		APPLICATION		provisions -		No. of objection: 1. 1 rupee court fees missed in	
-	03-07-2025	f Docs 2)	0710102029822025/1	(I.B.C)/1719(ND)2025	MAYA GUPTA	IBC	01-07-2025	vakalatnama	mayankbhargava
408						Application			
						under any			
				INTERLOCUTORY		other			
		0710102029822025(No.o		APPLICATION		provisions -		No. of objection: 1. 1 rupee court fees missed in	
	03-07-2025	f Docs 2)	0710102029822025/1	(I.B.C)/1719(ND)2025	MAYA GUPTA	IBC	01-07-2025	vakalatnama	mayankbhargava
409						Application			
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		0710102029822025(No.o		APPLICATION		provisions -		No. of objection: 1. 1 rupee court fees missed in	
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410						Application			
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411						Application			
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412						Application			
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413						Application			
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414		0710102071142024(No.o		COMPANY PETITION IB	SURESH TYAGI VS. STATE				
	16-08-2024	f Docs 0)	0710102071142024/3	(IBC)/541(ND)2024	BANK OF INDIA	Section 94(1)	01-07-2025	no. of Objection. 1. Bookmarking is Mandatory in PDF.	
415						Application			
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	03-07-2025		0710102029822025/1	(I.B.C)/1719(ND)2025	MAYA GUPTA	IBC	01-07-2025	vakalatnama	mayankbhargava
417		,		INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43(1) r/w		no. of objections. 1. welfare Tickets and Court Fees	
1	02-07-2025		0710102076112023/11	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	stick on blank space on Vakalatnama in PDF.	DKN
418		,		<u> </u>		` '		·	
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419		074040207220000001		COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.		No of chication 4 2m count for and 05 are well	
	04 07 0005	0710102072202022(No.o	07404020720000047	(COMPANIES	PHARMACEUTICAL INDIA	241(1),Sec.	20 06 2025	No of objection 1. 3rs court fees and 25 rs welfare	
	01-07-2025	f Docs 2)	0710102072202022/17	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	30-06-2025	ticket missed in vakalatnama	praphull2698@gmail.c
420		07404000700000000		COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.		N	
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421		07404000074000041		COMPANY PETITION	OUDLIANT OUADMA VO OLOW				
		0710102029742022(No.o		(COMPANIES	SIDHANT SHARMA VS. GLOW	0 074 070			
	30-06-2025	f Docs 1)	0710102029742022/21	ACT)/73(PB)2022	INFOCOM PRIVATE. LTD.	Sec. 271-273	30-06-2025	no. of Objections. 1. bookmarking mandatory in PDF	abavinaash
422		074040004040000440		INTERLOCUTORY	SHALU KHANNA VS. M/S				
		0710102018432021(No.o		APPLICATION	CLEANTECH POWER LLP &				
	28-06-2025	f Docs 2)	0710102018432021/3	(I.B.C)/1250(ND)2021	ORS	Sec 60(5)	30-06-2025	no. of objections. 1. Bookmarking missed in PDF	gautam@klfindia.com
423					MR. GOPESH MEHTA VS. CA				
					ATUL KUMAR KANSAL				
					INTERJM RESOLUTION				
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		0710102031042025(No.o		APPLICATION	UNIVERSAL BUILDWELL	0		no. of objections. 1. 3 Rupees Court Fee missed on	
	29-06-2025	f Docs 2)	0710102031042025/1	(I.B.C)/1748(ND)2025	PRIVATE LIMITED	Section 60(5)	30-06-2025	Vakalatnama in the PDF.	lawjpv
424		074040007044000041		INTERLOCUTORY	MD UITEOU OOFI VOMB D K	0 40(4)			
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	, ,		no. of objections. 1. welfare Tickets and Court Fees	BIGH
	02-07-2025	f Docs 1)	0710102076112023/11	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	stick on blank space on Vakalatnama in PDF.	DKN
425		OW404000WO445555		INTERLOCUTORY	HD 11175011 0651 1/2115 = 11				
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	` '		no. of objections. 1. welfare Tickets and Court Fees	
	02-07-2025	T DOCS 1)	0710102076112023/11	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	stick on blank space on Vakalatnama in PDF.	DKN
426				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. welfare ticket and court fee stick	
	02-07-2025	f Docs 1)	0710102076112023/7	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
427				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. welfare ticket and court fee stick	
	02-07-2025	t Docs 1)	0710102076112023/7	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
428				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. Court fees and welfare ticket stick	
	02-07-2025	f Docs 1)	0710102076112023/9	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
429				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. Court fees and welfare ticket stick	
	02-07-2025	t Docs 1)	0710102076112023/9	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
430				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	, ,		no. of objections. 1. welfare Tickets and Court Fees	
	02-07-2025	t Docs 1)	0710102076112023/11	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	stick on blank space on Vakalatnama in PDF.	DKN
431				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. welfare ticket and court fee stick	
	02-07-2025	t Docs 1)	0710102076112023/7	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
432		0740400070440000°°°		INTERLOCUTORY	MB UITEOU OOFI VOME 5 "				
		0710102076112023(No.o	0740400070:::::::::	APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. welfare ticket and court fee stick	BIGN
	02-07-2025	T DOCS 1)	0710102076112023/7	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
433		0740400070440000°°°		INTERLOCUTORY	MB UITEOU OOFI VOME 5 "				
		0710102076112023(No.o	0740400070:::::::::::::::::::::::::::::	APPLICATION	MR. HITESH GOEL VSMR. R. K.			no. of objections. 1. Court fees and welfare ticket stick	BIGN
	02-07-2025	f Docs 1)	0710102076112023/9	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
434		OW404000WO445555		INTERLOCUTORY	MB 11175011 0671 1/2175 - 11				
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	` '		no. of objections. 1. Court fees and welfare ticket stick	
	02-07-2025	f Docs 1)	0710102076112023/9	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	30-06-2025	on blank space on Vakalatnama in PDF.	DKN
435		OW 4 O 4 O O O W O C C C C C C C C C C C C C C C		COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.		N	
		0710102072202022(No.o		(COMPANIES	PHARMACEUTICAL INDIA	241(1),Sec.		No of objection 1. 3rs court fees and 25 rs welfare	
	01-07-2025	T DOCS 2)	0710102072202022/17	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	30-06-2025	ticket missed in vakalatnama	praphull2698@gmail.c
436		OW 4 O 4 O O O W O C C C C C C C C C C C C C C C		COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.		N	
		0710102072202022(No.o	0740400000CCCCCC	(COMPANIES	PHARMACEUTICAL INDIA	241(1),Sec.		No of objection 1. 3rs court fees and 25 rs welfare	
	01-07-2025	T DOCS 2)	0710102072202022/17	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	30-06-2025	ticket missed in vakalatnama	praphull2698@gmail.c
437								N	
								No of objections 1.Court fees and Welfare Ticket paste	
								on blank space in Vakalatnama. 2. NOC Previews	
								counsel through email Missed in PDF as per index 3.	
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				INTERLOCUTORY	SURAKSHA ASSET	Sec 33(1) (b)		every page 7. Notary date and sign missed in Affidavit	
		0710102079492024(No.o		- (/(/	RECONSTRUCTION LTD. VS.	(i) to (iii) r/w		8. order dated 06.05.2025, order dated 13.05.2025.	
	01-07-2025	f Docs 3)	0710102079492024/3	/38(ND)2024	RITU RASTOGI	Sec 33(3)	30-06-2025	order missed in pdf 9. incomplete file.	swati@surbhi1
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438	01-07-2025	0710102079492024(No.o f Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
439								No of objections 1.Court fees and Welfare Ticket paste	
	01-07-2025	0710102079492024(No.o f Docs 3)	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
440		,		, ,		, ,			
	01-07-2025	0710102079492024(No.o	0710102079492024/3	INTERLOCUTORY APPLICATION(IBC)(LIQ.) /38(ND)2024	SURAKSHA ASSET RECONSTRUCTION LTD. VS. RITU RASTOGI	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-06-2025	No of objections 1.Court fees and Welfare Ticket paste on blank space in Vakalatnama. 2. NOC Previews counsel through email Missed in PDF as per index 3. Delete extra pdf 4. Bookmarking mandatory in pdf 5. Page no missed in index and pdf 6. sign missed in every page 7. Notary date and sign missed in Affidavit 8. order dated 06.05.2025, order dated 13.05.2025. order missed in pdf 9. incomplete file.	swati@surbhi1
441	01-07-2025	1 Docs 3)	07 10 10207 94 92 02 4/3	/30(ND)2024	KITO KASTOGI	Rule 11 of	30-06-2025	order missed in par 5. incomplete me.	Swati@surbiii1
	06-05-2025	0710102039162025(No.o f Docs 0)	0710102039162025/6	INTERLOCUTORY APPLICATION (I.B.C)/2204(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	NCLT, 2016,Section 60(5)	29-06-2025	no. of objections. 1. 25 Rs Welfare missed on Vakalatnama	
442		0710102072202022(No.o		COMPANY PETITION (COMPANIES	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA	Sec. 241(1),Sec.		No of objection 1. 3rs court fees and 25 rs welfare	
	01-07-2025	f Docs 2)	0710102072202022/18	ACT)/149(ND)2022	PRIVATELIMITED	242(4)	29-06-2025	ticket missed in vakalatnama	praphull2698@gmail.c
443	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
444		. 2000 07	07.10.10200.100202.11.11	()	SUNIL KUMAR AGRAWAL	555 55(.)			
	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
445	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
446	<u>-</u>	1 2003 01	07 10 102034002024/11	(1.D.O)/424 I(ND)2024	SUNIL KUMAR AGRAWAL	Jec 00(1)	23-00-2023	vacaiamama	varsilavalletjee
	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
447		·			SUNIL KUMAR AGRAWAL	, ,			
_	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL SUNIL KUMAR AGRAWAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
448	24-06-2025	0710102054002024(No.o f Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	29-06-2025	No of objection 1. 1RS, court fees missed in vakalatnama	varshabanerjee
449	_ , 00 2020	300 0/		COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.		T SALES AND A SALE	- a. c. iubulioijoo
	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/18	(COMPANIES ACT)/149(ND)2022	PHARMACEUTICAL INDIA PRIVATELIMITED	241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c
450	01-07-2025	0710102072202022(No.o f Docs 2)	0710102072202022/18	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	29-06-2025	No of objection 1. 3rs court fees and 25 rs welfare ticket missed in vakalatnama	praphull2698@gmail.c

451				COMPANY PETITION	UMESH GUPTA VS. MEDIPOL	Sec.			
751		0710102072202022(No.o		(COMPANIES	PHARMACEUTICAL INDIA	241(1),Sec.		No of objection 1. 3rs court fees and 25 rs welfare	
	01-07-2025	f Docs 2)	0710102072202022/18	ACT)/149(ND)2022	PRIVATELIMITED		29-06-2025	ticket missed in vakalatnama	praphull2698@gmail.c
452		•		, , ,	SUNIL KUMAR AGRAWAL	, ,			
					RESOLUTION PROFESSIONAL				
				INTERLOCUTORY	OF M/S ANSAL CROWN				
		0710102054002024(No.o		APPLICATION	INFRABUILD PVT LTD VS.			No of objection 1. 1RS, court fees missed in	
	24-06-2025	f Docs 3)	0710102054002024/11	(I.B.C)/4241(ND)2024	GOPAL ANSAL	Sec 66(1)	29-06-2025	vakalatnama	varshabanerjee
453					SUNIL KUMAR AGRAWAL				
				INTERLOCUTORY	RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN				
		0710102054002024(No.o		APPLICATION	INFRABUILD PVT LTD VS.			No of objection 1. 1RS, court fees missed in	
	24-06-2025	f Docs 3)	0710102054002024/11	(I.B.C)/4241(ND)2024	GOPAL ANSAL	Sec 66(1)	29-06-2025	vakalatnama	varshabanerjee
454		. 2000 0,	0.10102001002021111	INTERLOCUTORY	00171271110712	000 00(.)		Tanana in	Turonasanonjoo
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43(1) r/w		no. of objections. 1. court fees and welfare tickets	
	02-07-2025	f Docs 1)	0710102076112023/8	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	29-06-2025	stick on blank space on vakalatnama in PDF.	DKN
455				INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43(1) r/w		no. of objections. 1. court fees and welfare tickets	
	02-07-2025	f Docs 1)	0710102076112023/8	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	29-06-2025	stick on blank space on vakalatnama in PDF.	DKN
456				INTERLOCUTORY					
	00 07 0005	0710102076112023(No.o	074040007044000070	APPLICATION	MR. HITESH GOEL VSMR. R. K.		00 00 0005	no. of objections. 1. court fees and welfare tickets	BIGN
457	02-07-2025	f Docs 1)	0710102076112023/8	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	29-06-2025	stick on blank space on vakalatnama in PDF.	DKN
457		0710102076112023(No.o		INTERLOCUTORY APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43/1) r/w		no. of objections. 1. court fees and welfare tickets	
	02-07-2025		0710102076112023/8	(I.B.C)/5129(ND)2023	ARORA		29-06-2025	stick on blank space on vakalatnama in PDF.	DKN
458	02-01-2023	1 2000 11	5. 10102010112020/0	INTERLOCUTORY	AITOIN	Jec ++ (1)	23-00-2023	onen en biank space on vakalatilalila ili FDI.	2111
430		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43(1) r/w		no. of objections. 1. Court fees and welfare tickets	
	02-07-2025		0710102076112023/6	(I.B.C)/5129(ND)2023	ARORA		29-06-2025	stick on blank Space on Vakalatnama in PDF.	DKN
459		,		INTERLOCUTORY					
		0710102076112023(No.o		APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 43(1) r/w		no. of objections. 1. Court fees and welfare tickets	
	02-07-2025	f Docs 1)	0710102076112023/6	(I.B.C)/5129(ND)2023	ARORA	Sec 44 (1)	29-06-2025	stick on blank Space on Vakalatnama in PDF.	DKN
460					SUNIL KUMAR AGRAWAL				
					RESOLUTION PROFESSIONAL				
				INTERLOCUTORY	OF M/S ANSAL CROWN				
		0710102054002024(No.o	0740400074000004444	APPLICATION	INFRABUILD PVT LTD VS.	0 00/4)		No of objection 1. 1RS, court fees missed in	
101	24-06-2025	f Docs 3)	0710102054002024/11	(I.B.C)/4241(ND)2024	GOPAL ANSAL	Sec 66(1)	29-06-2025	vakalatnama	varshabanerjee
461		0710102076112023(No.o		INTERLOCUTORY APPLICATION	MR. HITESH GOEL VSMR. R. K.	Soc 43(1) r/w		no of objection. 1.Court fee and Welfare Tickets stick	
	02-07-2025		0710102076112023/10	(I.B.C)/5129(ND)2023	ARORA		29-06-2025	on blank space on Vakalatnama in PDF.	DKN
462	02-07-2020	1 5003 1)	07 10 10 20 70 11 20 23 710	INTERLOCUTORY	ARORA	000 44 (1)	23-00-2020	on blank space on vakalathama in i bi .	DICK
					MD HITECH COEL VEMD D K	Sec 43(1) r/w		no of objection. 1.Court fee and Welfare Tickets stick	
		0710102076112023(No.o		APPLICATION	INK. HILEOH GUEL VOINK. K. K.			THE OF ODJECTION. L.COURT IEE AND WENGE FICKERS SHOW	
	02-07-2025	0710102076112023(No.o f Docs 1)	0710102076112023/10	(I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA		29-06-2025	on blank space on Vakalatnama in PDF.	DKN
463	02-07-2025		0710102076112023/10				29-06-2025		DKN
463		f Docs 1) 0710102076112023(No.o	0710102076112023/10	(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION	MR. HITESH GOEL VSMR. R. K.	Sec 44 (1) Sec 43(1) r/w		on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick	
		f Docs 1)	0710102076112023/10 0710102076112023/10	(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	ARORA	Sec 44 (1) Sec 43(1) r/w	29-06-2025 29-06-2025	on blank space on Vakalatnama in PDF.	DKN
463 464		f Docs 1) 0710102076112023(No.o f Docs 1)		(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023 INTERLOCUTORY	ARORA MR. HITESH GOEL VSMR. R. K. ARORA	Sec 44 (1) Sec 43(1) r/w Sec 44 (1)		on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	
	02-07-2025	f Docs 1) 0710102076112023(No.o f Docs 1) 0710102076112023(No.o	0710102076112023/10	(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION	ARORA MR. HITESH GOEL VSMR. R. K. ARORA MR. HITESH GOEL VSMR. R. K.	Sec 44 (1) Sec 43(1) r/w Sec 44 (1) Sec 43(1) r/w	29-06-2025	on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick	DKN
464	02-07-2025	f Docs 1) 0710102076112023(No.o f Docs 1)		(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	ARORA MR. HITESH GOEL VSMR. R. K. ARORA	Sec 44 (1) Sec 43(1) r/w Sec 44 (1) Sec 43(1) r/w		on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	
	02-07-2025	f Docs 1) 0710102076112023(No.o f Docs 1) 0710102076112023(No.o f Docs 1)	0710102076112023/10	(I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023 INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023 INTERLOCUTORY	MR. HITESH GOEL VSMR. R. K. ARORA MR. HITESH GOEL VSMR. R. K. ARORA	Sec 44 (1) Sec 43(1) r/w Sec 44 (1) Sec 43(1) r/w Sec 44 (1)	29-06-2025 29-06-2025	on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF. no of objection. 1.Court fee and Welfare Tickets stick on blank space on Vakalatnama in PDF.	DKN
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485				COMPANY PETITION					
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	20-06-2025	f Docs 2)	0710102075552024/2	ACT)/192(ND)2024	EICHER MOTORS LIMITED	Sec. 59	24-06-2025	No of objection 1. Date missed in Vakalatnama	Anoop Dawar
486									
					VEENIL CHORDA	Sections			
				INTERLOCUTORY	VEENU CHOPRA VSVARDHMAN ESTATES AND	60(5)/Regula tion 7,8, 8A,			
		0710102037592025(No.o		APPLICATION	DEVELOPERS	9, 12, 12A,			
	18-06-2025	f Docs 5)	0710102037592025/1	(I.B.C)/2400(PB)2025	PRIVATELIMITED	13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking Mandatory in PDF	advgeetanshnagpal
487	13-00-2023	. 2003 01	0. 10 102001 00202011	(D.O)12400(FD)2020	. M.A.LEIMITED	.5, 17, 17(1)	Z-T-00-2023	no. or objection is bookinarking manuatory in FDF	aavgeetansiinaypai
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488						Application under any			
				INTERLOCUTORY	MR. SAJJAN KUMAR DOKANIA	other			
		0710102092982023(No.o		APPLICATION	VSMR SUBASH CHANDRA &	provisions -			
	20-06-2025	,	0710102092982023/3	(I.B.C)/5874(PB)2023	ORS	IBC	24-06-2025	no. of objection 1. Date missed in Vakalatnama	Adv.Rinku@
489		0710102075782024(No.o		COMPANY PETITION IB	THE LINKS INDIA PRIVATE	IBC Section		No of objection 1. True copy and sign missed in	
	18-06-2025	f Docs 1)	0710102075782024/7	(IBC)/660(ND)2024	LIMITED	59	24-06-2025	annexure page no 5 to 26	Asavrajan@123
490									
		0710102012172020(No.o		COMPANY PETITION IB	R.G. LUTHRA & CO. VS. ABAG	IBC Under		No of objection 1. Kindly file IA or compliance order	
	19-06-2025	f Docs 2)	0710102012172020/30	(IBC)/413(ND)2020	HI-TECH EDUCATION LIMITED	Sec 9	24-06-2025	needed	khanzehra
491						Sec. 271-			
				COMPANY DETITION		273,Sec 272			
		0740402040472024/No. 0		COMPANY PETITION (COMPANIES	MEDICUDOE TECUNOLOGIES	of the			
	19-06-2025	0710102049472024(No.o f Docs 2)	0710102049472024/6	ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Companies Act, 2013	24-06-2025	No of objection: - 1. Mismatch documents	Palak308
492	19-00-2023	1 Docs 2)	07 10 10204947202470	ACT)/138(ND)2024	FRIVATE LIMITED	ACI , 2013	24-00-2023	No of objection 1. Mismatch documents	Falando
432						Sections			
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493						Regulation			
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494	18-06-2025	f Docs 2)	0710102041292025/1	(I.B.C)/2722(ND)2025	LIQUIDATOR VS	2016	24-06-2025	delete extra pdf 3. pagination missed in bookmarking	BSDeswal
494		0740402020202E/No. o		INTERLOCUTORY	BOONAM KIIMABI VE SH				
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495	10-00-2020	1 Bocs 1)	071010203000202071	(I.B.O)/2000(IVD)2020	HARIOH PAREJA	000 00(0)	24-00-2020	nextra par remove submit miai par	01117 1302
455				TRANSFER	SMT RATIKA MANCHANDA VS.	Sec			
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		0710102045162025(No.o		APPLICATION	DEVELOPERS	9, 12, 12A,			
	18-06-2025	f Docs 4)	0710102045162025/1	(I.B.C)/2639(ND)2025	PRIVATELIMITED	13, 14, 17(1)	24-06-2025	No. of Objection 1. Bookmarking is Mandatory in PDF	advgeetanshnagpal
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498	,			INTERLOCUTORY		-,,(1)			7
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	26-06-2025		0710102042302025/1	(I.B.C)/2518(ND)2025	VSRAMPHAL BHARDWAJ R.P.	Section 60(5)	23-06-2025	No of objection 1. Page no missed in pdf as per index	scancit
499				INTERLOCUTORY		,			
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501		0710102042302025(No.o		INTERLOCUTORY	SURESH CHANDRA AGARWAL				
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		0710102101192023(No.o		APPLICATION(COMPAN	MINU SUBBA VS. SUBBA				
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503	-							No of objection 1. Incomplete Bookmarking 2. Date	
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504				001174111/	OUDDINGED KINGS CO.			No of objection 1. Incomplete Bookmarking 2. Date	
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510				COMPANY PETITION	SURINDER KUMAR SINGAL VS.	Sec. 58(3) Sec		No of objection 1. 25rs welfare ticket missed in	
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512				COMPANY DETITION	OURINDER WHAT ONGAL WO	Sec.		No. of all conference of the c	
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513						Sec.			
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514									
				INTERLOCUTORY	SUNITA SANTHOSHAM VS. MR.				
		0710102075412024(No.o		APPLICATION	RANJAN CHARABORTI			no of objections: - 1. bookmarking mandatory in pdf 2.	
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515				COMPANY PETITION	BWI AUTOMOTIVE				
		0710102023112021(No.o		(COMPANIES	TECHNOLOGIES PRIVATE			No. of Objection 1. True Copy and Sign are Missed in	
	16-06-2025	f Docs 2)	0710102023112021/8	ACT)/85(ND)2021	LIMITED	Sec. 271-273	18-06-2025	Annexure pg no. 6-17	rakesh@12
516						Sec.			
				COMPANY PETITION	SURINDER KUMAR SINGAL VS.	58(3),Sec.		No of objection 1. 25rs welfare ticket missed in	
		0710102120122019(No.o		(COMPANIES	M/S AAR KAY INFRAMATRIX	241(1),Sec.		VakalaNama 2. court fees put on blank space in	
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517							1		
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				INTERLOCUTORY	RESOLUTION PROFESSIONAL	Sections	1		
		0710102036192025(No.o		APPLICATION	OF M/S THREE C SHELTERS	60(5)/Regula	1	No of objection 1. sign missed in reply page no 1 to 18	
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518		,		, , , , , , , , , , , , , , , , , , , ,					,
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320		0710102104162024(No.o		APPLICATION	RANJAN CHAKRABORTI VS.		1		
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522		07404000055000561		INTERLOCUTORY		Sections		No of objection 1. sign missed in reply page no 1 to 17	
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323					MRS. BULBUL SINGH VS.				
					PRADEEP KUMAR KAUSHIK				
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	12-06-2025	0710102034552025(No.o f Docs 2)	0710102034552025/1	APPLICATION (I.B.C)/2113(ND)2025	PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	60(5)/Regula tion 13	17-06-2025	2. 1rs court fees missed in vakalatnama 3. incomplete bookmarking 4. pagination missed in bookmarking	advocatevijetasingh
524	12 00 2020	1 2000 2)	0110102004002020/1	INTERLOCUTORY	THILE O ONLETERO I VI. EID.	Sections	00 2020	No of objection 1. sign missed in reply page no 1 to 16	uu voodto vijotaonigii
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525				INTERLOCUTORY		Sections		no of objection 1.pagiantion missing in bookmarking 2.need every pages sign and true copy i Annexure	
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526				INTERLOCUTORY	M/C DDC NIDMAN DVT LTD	04:		no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure	
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527									
					PAMMI ARORA VS. PRADEEP				
				INTERLOCUTORY	KUMAR KAUSHIK RESOLUTION PROFESSIONAL	Sections		No of objection 1. Bookmarking mandatory in pdf 2.	
		0710102039442025(No.o		APPLICATION	OF M/S THREE C SHELTERS	60(5)/Regula		sign missed in reply page no 1 to 17 3. 1rs court fees	
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528					SANDEEP GIROTRA VS.				
					PRADEEP KUMAR KAUSHIK			No of objection 1. Bookmarking incomplete 2. sign	
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529	12-06-2025	f Docs 2)	0710102039792025/1	(I.B.C)/2287(ND)2025	PRIVATE LIMITED	tion 13	17-06-2025	Vakalatnama	advocatevijetasingh
529					DALJEET CHADHA VS.				
					PRADEEP KUMAR KAUSHIK			no of objection 1.pagination missing in bookmarking	
				INTERLOCUTORY	INTERIM RESOLUTION	Sections		2.need every pages sign and true copy in Annexure	
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530	12-06-2025	f Docs 2)	0710102039802025/1	(I.B.C)/2288(ND)2025	THREE C SHELTERS PVT. LTD.	tion 13	17-06-2025	missing in vakalatnama	advocatevijetasingh
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					KUMAR KAUSHIK INTERIM			no of objection 1.bookmarking mandatory 2.need	
		0710102040302025(No.o		INTERLOCUTORY APPLICATION	RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS	Sections 60(5)/Regula		every pages sign and true copy in Annexure 3.compliance order missing in pdf 4.court fee 1rs	
	12-06-2025	1	0710102040302025/1	(I.B.C)/2342(ND)2025	PVT. LTD.	tion 13	17-06-2025	missing in vakalatnama	advocatevijetasingh
531				INTERLOCUTORY		Sections			
		0710102102162024(No.o		APPLICATION	MRS MANJU GUPTA VS. MR.	60(5)/Regula		no. of objection. 1. sign missed page no 1-3 2. True	
532	13-06-2025	f Docs 2)	0710102102162024/2	(I.B.C)/6061(ND)2024	VIVEK PARTHI MADHU ROLA VS.	tion 13	17-06-2025	copy sign missed Annexure page no 13-101	Ankush@1990
532					PRADEEPKUMARKAUSHIK				
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		0710102033222025(No.o		APPLICATION	PROFESSIONALOF M/S	60(5)/Regula		20 2. True copy and sign missed in page no 24 to 26 3.	
533	12-06-2025	T DOCS 2)	0710102033222025/2	(I.B.C)/1998(ND)2025	THREECSHELTERSPVT.LTD.	tion 13	17-06-2025	1rs court fees missed in vakalatnama No of objection 1. sign missed on reply page no 1 to	advocatevijetasingh
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	12-06-2025	f Docs 2)	0710102028342025/1	(I.B.C)/2214(ND)2025	MUNISH MAHAJAN	tion 13	17-06-2025		advocatevijetasingh
534		0710102027072025(No.o		COMPANY PETITION (COMPANIES	NARENDER GARG & ORS VS. SAFESEC SECURITIES AND			No of objection: - 1. pagination missing in bookmarking 2. index missed in pdf. 3. True copy sign	
	14-06-2025	,	0710102027072025/1	ACT)/76(ND)2025	FINANCE PRIVATE LIMITED	Sec. 241(1)	17-06-2025		sinhasindhu07
535	·	,		, , ,		, ,			
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	12-06-2025	0710102032642025(No.o f Docs 2)	0710102032642025/1	APPLICATION (I.B.C)/2163(ND)2025	SIDHARTHA MEHRA	60(5)/Regula tion 13	17-06-2025	17 2. 1rs court fees missed in vakalatnama 3. True copy sign missed on annexure page no 21 to 23	advocatevijetasingh
536	00 2020	. 2300 27	J J. 102002072020/1	(MOHD NAZIM KHAN_(NSDL		55 2025	COPY C.g.: Imosou on amoxure page no 21 to 25	aa. Joutorijotadiligii
				INTERLOCUTORY	APPLICATION STELLAR) VS.			No of objection 1. Date missed in vakalatnama 2. Index	
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	12-06-2025	I DOCS 1)	0710102012152025/3	(I.B.C)/919(ND)2025 INTERLOCUTORY	DEPOSITORY LIMITED	Section 60(5)	17-06-2025	pagination in pdf No of objection 1. Bookmarking mandatory in pdf 2.	niharikaagupta26@
537								J. Jajoudon ii Bookinarking manuatory in pul 2.	
537		0710102028752024(No.o		APPLICATION	RBL BANK LIMITED VS. ROHIT			Sign missed page no 1 to 8 3. True copy and sign	

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538		0710102039462025(No.o		INTERLOCUTORY APPLICATION	M/S GLOBUS TRANSITOS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR. RISHI JAIN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE	Sections 60(5)/Regula		No of Objection: 1. sign missed or reply page no 1 to 17 2. 1Rs Court Fees missed in Vakalatnama 3. True copy sign missed in Annexure Page no 21 to 23 4.	
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539	12-06-2025	0710102039492025(No.o f Docs 2)	0710102039492025/1	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2025	AJAY KRISHNA OJHA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regula tion 13	17-06-2025	No of Objection: 1. Sign missed on reply page no 1 to 17 2. Bookmarking mandatory in pdf 3. True copy or sign missed in Annexure page no 21 to 33 4. 1Rs court fees missed in Vakalatnama 5. OCR missed in page no 26 to 33	advocatevijetasingh
540	12-06-2025	0710102039452025(No.o f Docs 2)	0710102039452025/1	INTERLOCUTORY APPLICATION (I.B.C)/2370(ND)2025	ANIL KUMAR MAHESHWARI VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regula tion 13	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. sign missed on reply page no 1 to 16 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
541	12-06-2025	0710102039642025(No.o f Docs 2)	0710102039642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2284(ND)2025	MR. ARVINDER KUMAR NARANG VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regula tion 13	17-06-2025	No of objection 1. sign missed on reply page no 1 to 16 2. True copy and sign missed in annexure page no 20 to 23 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
542	12-06-2025	0710102038702025(No.o f Docs 2)	0710102038702025/1	INTERLOCUTORY APPLICATION (I.B.C)/2266(ND)2025	MRK SHARES AND STOCKS PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE SHRI. BRAHM PRAKASH BHARDWAJ VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regula tion 13	17-06-2025	No of objection 1. Bookmarking incomplete 2. 1rs court fees missed in Vakalatnama 3. sign missed on reply page no 1 to 17 4. True copy and sign missed in annexure page no 21 to 33	advocatevijetasingh
543		0710102020932025(No.o f Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiarajat
544		0710102020932025(No.o f Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION((BC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiarajat
545									
546	11-04-2025	0710102020932025(No.o f Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiarajat
	11-04-2025	0710102020932025(No.o f Docs 1)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLA N)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED EDEL WEISS ASSET	Sec 30	16-06-2025	No. of Objection 1. Compliance order missed in PDF 2. OCR missed in PDF	lohiarajat
547	18-06-2025	0710102008712025(No.o f Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	16-06-2025	No of objection 1. Date missed in Vakalatnama 2. Bookmarking incomplete	Rachit_26

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548					EDELWEISS ASSET				
				INTERLOCUTORY	RECONSTRUCTION COMPANY				
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549	10-06-2025	I Docs 2)	0710102008712025/2	(I.B.C)/462(ND)2025	EDELWEISS ASSET	Sec 60(5)	16-06-2025	Bookmarking incomplete	Racmi_26
549					RECONSTRUCTION COMPANY				
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	18-06-2025		0710102008712025/2	(I.B.C)/462(ND)2025	INDIA LIMITED	Sec 60(5)	16-06-2025	Bookmarking incomplete	Rachit 26
551		,		COMPANY	BALI IMPEX PRIVATE LIMITED	,		, , , , , , , , , , , , , , , , , , ,	-
		0710102048382024(No.o		APPEAL(COMPANIES	VS. REGISTRAR OF			No of objection 1. court fees put on blank page in	
	19-06-2025	f Docs 2)	0710102048382024/7	ACT)/100(ND)2024	COMPANIES DELHI	Sec 252 (3)	16-06-2025	vakalatnama	keshav7739
552					EDELWEISS ASSET				
					RECONSTRUCTION COMPANY				
				INTERLOCUTORY	LTD. VS. MR. NIRAJ KUMAR				
		0710102008712025(No.o		APPLICATION	LIQUIDATOR OF M/S NET 4			No of objection 1. Date missed in Vakalatnama 2.	
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553									
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		0710102070592021(No.o		APPLICATION	PROFESSIONAL) UNNATI			no of objection 1.need every pages sign in pdf	
	29-09-2021	f Docs 0)	0710102070592021/5	(I.B.C)/4812(PB)2021	FORTUNE HOLDINGS LTD	Sec 30	16-06-2025	2.compliance order missing in pdf	
554					EDELWEISS ASSET				
				INTERLOCUTORY	RECONSTRUCTION COMPANY				
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555	10-00-2025	I Docs 2)	07 10 1020007 1202572	(I.B.C)/462(ND)2025	EDELWEISS ASSET	366 60(3)	10-00-2025	Bookmarking incomplete	Racilit_20
333					RECONSTRUCTION COMPANY				
				INTERLOCUTORY	LTD. VS. MR. NIRAJ KUMAR				
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556		,		.,,,	EDELWEISS ASSET				
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	18-06-2025		0710102008712025/2	(I.B.C)/462(ND)2025	INDIA LIMITED	Sec 60(5)	16-06-2025	Bookmarking incomplete	Rachit_26
557				COMPANY	BALI IMPEX PRIVATE LIMITED				
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	19-06-2025	f Docs 2)	0710102048382024/7	ACT)/100(ND)2024	COMPANIES DELHI	Sec 252 (3)	16-06-2025	vakalatnama	keshav7739
558				COMPANY	BALI IMPEX PRIVATE LIMITED				
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L	19-06-2025	f Docs 2)	0710102048382024/7	ACT)/100(ND)2024	COMPANIES DELHI	Sec 252 (3)	16-06-2025	vakalatnama	keshav7739
559				COMPANY	BALI IMPEX PRIVATE LIMITED				
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L	19-06-2025	f Docs 2)	0710102048382024/7	ACT)/100(ND)2024	COMPANIES DELHI	Sec 252 (3)	16-06-2025	vakalatnama	keshav7739
560					EDELWEISS ASSET				
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L	18-06-2025	T DOCS 2)	0710102008712025/2	(I.B.C)/462(ND)2025	INDIA LIMITED	Sec 60(5)	16-06-2025	Bookmarking incomplete	Rachit_26

PRASHANT KUMAR

DEPUTY REGISTRAR PRASHANT KUMAR HELP LINE NO 011-24361890 ROOM NO 103

VICTOR VISHAL

PREPARED BY
ASSISTANT REGISTRAR
VICTOR VISHAL
HELP LINE NO 011-24361890
ROOM NO 103